

COMMITTEES

**2024-25
(A REVIEW)**



**HARYANA VIDHAN SABHA SECRETARIAT,
CHANDIGARH
2025**

PREFACE

The brochure gives brief information about the work done by the following Committees of Haryana Vidhan Sabha constituted for the year 2024-25.

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimate.
4. Committee on Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Business Advisory Committee.
8. Rules Committee.
9. Committee on Privileges.
10. House Committee.
11. Committee on Petitions.
12. Committee on Local Bodies & Panchayati Raj Institutions.
13. Subject Committee on Public Health, Irrigation, Power & Public Works (B&R).
14. Subject Committee on Education & Technical Education, Vocational Education, Medical Education and Health Services.
15. Committee on Violation of Protocol Norms and Contemptuous Behavior of Government Officers with Members of Haryana Vidhan Sabha.

Chandigarh :

Rajiv Prashad,
Secretary.

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Review 2024-25

COMMITTEE ON PUBLIC ACCOUNTS

The Committee for the year 2024-25 was nominated on 29th March, 2024 by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 22nd February, 2024 authorizing him to nominate the Members of the Committee on Public Accounts for the year 2024-2025, which was notified vide Haryana Vidhan Sabha Secretariat's Notification No. SHS/COMMITTEE/2024-2025/21, dated Chandigarh, the 29th March, 2024. With the completion of term of 14th Haryana Vidhan Sabha on 12th September, 2024 the Committee stood dissolved.

On the constitution of 15th Assembly, a new Committee for the remaining period of the year 2024-25 was nominated on 23rd November, 2024 by the Hon'ble Speaker in pursuance of motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th November, 2024 authorizing him to nominate the Members of the Committee on Public Accounts for the sid period which was notified vide Haryana Vidhan Sabha Secretariat's Notification No. SHS/15th HVS Committees/2024-2025/66, dated Chandigarh, the 23rd November, 2024.

The Committee held total number of 16+18=34 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table: -

Sr. No.	Name of Members	Number of meetings attended	
(From 01.04.2024 to 12.09.2024)			
***1.	Shri Varun Chaudhary, MLA	Chairperson	02
2.	Shri Ram Kumar Kayshap, MLA	Member	11
3.	Shri Narender Gupta, MLA	Member	00
4.	Shri Bhavya Bishnoi, MLA	Member	03
****5.	Shri Amit Sihag, MLA	Member	09
6.	Shri Surender Panwar, MLA	Member	04
7.	Shri Jogi Ram Sihag,MLA	Member	13
*8.	Shri Ramniwas, MLA	Member	04
9.	Shri Randhir Singh Gollen, MLA	Member	09
**10.	Shri Mohan Lal Badoli, MLA	Member	07

- * Shri Ramniwas, MLA, resigned from the membership of the Committee on Public Accounts of Haryana Vidhan Sabha w.e.f. 06th June, 2024 vide this Secretariat's notification No. HVS/PAC/1/2024/26, dated 06th June, 2024.

- ** Shri Mohan Lal Badoli, MLA, nominated as member to serve on the Committee on Public Accounts of Haryana Vidhan Sabha w.e.f. 07th June, 2024 vide this Secretariat's notification No. HVS/PAC/1/2024/28, dated 07th June, 2024.
- *** Shri Varun Chaudhary, MLA after having been elected as Member, Lok Sabha, resigned from his seat in the Haryana Legislative Assembly vide Haryana Vidhan Sabha Secretariat's Notification No HVS-LA-77/2024/33, dated 18th June, 2024.
- **** Shri Amit Sihag, MLA, nominated as Chairperson to serve on the Committee on Public Accounts of Haryana Vidhan Sabha w.e.f. 03rd July, 2024 vide this Secretariat's notification No. HVS/PAC/1/2024/35, dated 03rd July, 2024.

(From 23.11.2024 to 31.03.2025)

Sr. No.	Name of Members	Number of meetings attended	
1.	Shri Aftab Ahmed, MLA	Chairperson	13
2.	Shri Chander Mohan, MLA	Member	04
3.	Shri Om Prakash Yadav, MLA	Member	07
4.	Shri Vinod Bhayana, MLA	Member	15
5.	Dr. Krishan Kumar, MLA	Member	08
6.	Shri Sunil Satpal Sangwan, MLA	Member	11
7.	Shri Yoginder Singh Rana, MLA	Member	11
8.	Smt. Pooja, MLA	Member	17
9.	Shri Aditya Devilal, MLA	Member	08

Reports Examined

The Committee examined the Report of the Comptroller and Auditor General of India on Performance Audit of Rural and Urban Water Supply Schemes (Report No. 3 of the year 2023).

Meetings held and Business transacted

The details showing dates of meetings held, the number of Members present and the business transacted in each meeting are given in the following table: -

Sr. No.	Date of Meetings	Number of Members present	Business transacted
1.	09.04.2024	05	The Additional Secretary, Haryana Vidhan Sabha welcomed the Members of the Committee and explained the Scope and function of the Committee and oral examination of the Additional Chief Secretary to Government Haryana; Finance Department Haryana with regard to the implementation of the observations/recommendations of the Committee on Public Accounts as contained in its 88 th report.
2.	16.04.2024	05	The Committee scrutinized the replies received from the Food, Civil Supplies & Consumer Affairs Department , Haryana with regard to the implementation of the observations/recommendations of the Committee on Public Accounts as contained in its various reports.
3.	23.04.2024	05	Resumption of scrutiny of the replies received from the Food, Civil Supplies & Consumer Affairs Department in respect of the agenda left over in its meeting held on 16 th April, 2024.
4.	30.04.2024	04	Resumption of scrutiny of the replies received from the Food, Civil Supplies & Consumer Affairs Department in respect of the agenda left over in its meeting held on 23 rd April, 2024.
5.	07.05.2024	00	No business could be transacted for want of quorum.
6.	28.05.2024	06	Resumption of scrutiny of the replies received from the Food, Civil Supplies & Consumer Affairs Department in respect of the agenda left over in its meeting held on 30 th April, 2024.

7.	18.06.2024	02	No business could be transacted for want of quorum.
8.	25.06.2024	07	Resumption of scrutiny of the replies received from the Food, Civil Supplies & Consumer Affairs Department in respect of the agenda left over in its meeting held on 28 th May, 2024.
9.	02.07.2024	04	The Committee scrutinized the replies received from the Public Works (Building & Roads) Department , Haryana with regard to the implementation of the observations/recommendations of the Committee on Public Accounts as contained in its various reports.
10.	09.07.2024	04	Resumption of scrutiny of the replies received from the Public Works (Building & Roads) Department in respect of the agenda left over in its meeting held on 02 nd July, 2024.
11.	16.07.2024	03	The Committee scrutinized the replies received from the Animal Husbandry and Dairying Department , Haryana with regard to the implementation of the observations/recommendations of the Committee on Public Accounts as contained in its various reports.
12.	23.07.2024	04	The Committee scrutinized the replies received from the Home Department , Haryana with regard to the implementation of the observations/recommendations of the Committee on Public Accounts as contained in its various reports.
13.	30.07.2024	03	Resumption of scrutiny of the replies received from the Public Works (Building & Roads) Department in respect of the agenda left over in its meeting held on 23 rd July, 2024.
14.	06.08.2024	04	Resumption of scrutiny of the replies received from the Public Works (Building & Roads) Department in respect of the agenda left over in its meeting held on 30 th July, 2024.
15.	13.08.2024	02	No business could be transacted for want of quorum.

16.	20.08.2024	04	The Committee scrutinized the replies received from the Public Health Engineering Department , Haryana with regard to the implementation of the observations/recommendations of the Committee on Public Accounts as contained in its various reports.
17.	04.12.2024	07	Welcome Address/Discussion on the Scope and function of the Committee. (New Committee)
18.	11.12.2024	07	The Committee scrutinized the replies received from the Public Health Engineering Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Performance Audit of Rural and Urban Water Supply Schemes (Report No. 3 of the year 2023) & State Finance for the year ended 31 st March 2022.
19.	17.12.2024	04	Resumption of scrutiny of the replies received from the Public Health Engineering Department in respect of the agenda left over in its meeting held on 11 th December, 2024.
20.	18.12.2024	06	The Committee orally examined the Commissioner & Secretary to Government Haryana Public Health Engineering Department , Haryana in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Performance Audit of Rural and Urban Water Supply Schemes (Report No. 3 of the year 2023) & State Finance for the year ended 31 st March 2022.
21.	24.12.2024	03	The Committee scrutinized the replies received from the Urban Local Bodies Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Performance Audit of Rural and Urban Water Supply Schemes (Report No. 3 of the year 2023).
22.	31.12.2024	06	The Committee scrutinized the replies received from the Town and Country Planning (HSVP) Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Performance Audit of Rural and Urban Water Supply Schemes (Report No. 3 of the year 2023).

23.	07.01.2025	06	Resumption of oral examination Commissioner & Secretary to Government Haryana, Public Health Engineering Department in respect of the agenda left over from the meeting of the Committee held on 18 th December, 2024.
24.	14.01.2025	04	Resumption of oral examination Commissioner & Secretary to Government Haryana, Public Health Engineering Department in respect of the agenda left over from the meeting of the Committee held on 07 th January, 2025.
25.	15.01.2025	05	Resumption of oral examination Commissioner & Secretary to Government Haryana, Public Health Engineering Department in respect of the agenda left over from the meeting of the Committee held on 14 th January, 2025.
26.	21.01.2025	05	Resumption of oral examination Commissioner & Secretary to Government Haryana, Public Health Engineering Department in respect of the agenda left over from the meeting of the Committee held on 15 th January, 2025.
27.	22.01.2025	06	The Committee scrutinized the replies received from the Town and Country Planning (HSVP) Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Performance Audit of Rural and Urban Water Supply Schemes (Report No. 3 of the year 2023).
28.	28.01.2025	06	Resumption of oral examination Commissioner & Secretary to Government Haryana, Public Health Engineering Department in respect of the agenda left over from the meeting of the Committee held on 21 st January, 2025.
29.	29.01.2025	06	The Committee orally examined the Commissioner & Secretary to Government Haryana Town and Country Planning (HSVP) Department, Haryana in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Performance Audit of Rural and Urban Water Supply Schemes (Report No. 3 of the year 2023).

30.	04.02.2025	05	The Committee scrutinized the replies received from the Urban Local Bodies Department , in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Performance Audit of Rural and Urban Water Supply Schemes (Report No. 3 of the year 2023).
31.	05.02.2025	05	The Committee orally examined the Commissioner & Secretary to Government Haryana Urban Local Bodies Department, Haryana in respect of Paragraphs of the Report of the Comptroller and Auditor General of India on Performance Audit of Rural and Urban Water Supply Schemes (Report No. 3 of the year 2023).
32.	13.02.2025	06	The Committee drafted 91 st Report of the Committee on Public Accounts.
33.	19.02.2025	03	The Committee drafted 91 st Report of the Committee on Public Accounts.
34.	25.02.2025	04	The Committee finalized 91 st Report of the Committee on Public Accounts.

The Committee held its own meetings and conduct oral examinations outside Chandigarh as detailed below: - No meeting of outside Chandigarh.

REPORT PRESENTED

The Committee presented its 91st Report on the Reports of the Comptroller and Auditor General of India on Performance Audit of Rural and Urban Supply Schemes (Report No. 3 of the year 2023 to the house on dated 26th March, 2025 respectively.

Proceedings

The record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

REVIEW 2024-25**(COMMITTEE ON PUBLIC UNDERTAKINGS)**

The Committee on Public Undertakings for the year 2024-2025 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 22nd February, 2024, authorizing him to nominate the Chairperson and Members of the Committee on Public Undertakings for the year 2024-2025 on 29th March, 2024 which was notified vide Haryana Vidhan Sabha Secretariat Notification No. COPU/2024-2025/21, dated 29th March, 2024.

The Committee fixed/held 25 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:—

Sr. No.	Name of the Members		Number of meetings attended
1.	Shri Anil Vij, M.L.A.	Chairperson	22
2.	Shri Dura Ram, M.L.A.	Member	07
3.	Shri Bharat Bhushan Batra, M.L.A	Member	09
4.	Shri Pardeep Chaudhary, M.L.A.	Member	12
5.	Dr. Krishan Lal Middha, M.L.A	Member	16
6.	Shri Sudhir Kumar Singla, M.L.A.	Member	07
7.	Shri Sita Ram Yadav, M.L.A	Member	18
8.	Shri Chiranjeev Rao, M.L.A.	Member	07
9.	Shri Kuldeep Vats, M.L.A.	Member	07

Meetings held and Business transacted.

The details showing dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of Meeting	Members Present	Business Transacted
1.	08.04.2024 Chandigarh	7	Additional Secretary, Haryana Vidhan Sabha Welcomed the Chair Chairperson, Members of the Committee Additional Chief Secretary Government of Haryana, Finance Department and Principal Accountant General (A&E) discussed the Scope and Functions of the Committee.
2.	15.04.2024 Chandigarh	4	Oral examination of the Additional Chief Secretary to Government Haryana, Energy Department with regard to Report No. 6 of HPGCL for the year 2022. Paras No. 2.6 to 2.8.
3.	22.04.2024 Chandigarh	2	The Members and Officer present waited till 12:45 P.M. but there was no quorum. Hence, no business could be transacted.
4.	27.04.2024 Delhi	5	The Committee scrutinized the replies received from the Managing Director, Haryana Tourism Corporation Limited Para No. 05 of 59 th Report, Para No. 03 of 62 nd Report and Para No. 4 of 62 nd Report.
5.	29.04.2024 Chandigarh	3	The Committee scrutinized the replies received from the Energy Department with regard to Report No.6 of HPGCL for the year 2022. Paras No. 2.6 to 2.8.
6.	07.05.2024 Chandigarh	3	The Committee Scrutinized the replies received from Additional Chief Secretary to Government, Haryana, Home Department Audit Report 2 of Haryana Police Housing Corporation Para No. 5 of 60 th Report and Para No. 18 of 68 th Report.

7.	14.05.2024 Chandigarh	1	The Members and Officer present waited till 01:45 P.M. but there was no quorum. Hence, no business could be transacted.
8.	21.05.2024 Chandigarh	0	The Members and Officer present waited till 01:45 P.M. but there was no quorum. Hence, no business could be transacted.
9	28.05.2024 Chandigarh	5	The Committee scrutinized the replies received from the Managing Director, Haryana Land Reclamation Development Corporation Limited Para No. 39 of 53 rd Report.
10.	31.05.2024 Mussoorie	2	The Members and Officer present waited till 02:00 P.M. but there was no quorum. Hence, no business could be transacted.
11.	08.06.2024 Delhi	6	1. The Committee scrutinized the replies received from the Managing Director, Haryana State Roads and Bridges Development Corporation Limited Para No. 08 of 57th Report. 2. The Committee decided to undertake a Study Tour to the Union Territory of Jammu & Kashmir or Laddakh from 24.06.2024 onwards.
12.	11.06.2024 Chandigarh	8	The Committee scrutinized the replies received from the Energy Department with regard to Report No.6 of HPGCL for the year 2022. Paras No. 2.6 to 2.8.
13.	18.06.2024 Chandigarh	5	1. Oral examination of the Additional Chief Secretary to Government, Haryana State Roads and Bridges Development Corporation Limited Para No. 08 of 57th Report. 2. Oral examination of the Additional Chief Secretary to Government Haryana, Energy Department with regard to Report No. 6 of HPGCL for the year 2022. Paras No. 2.6 to 2.8.

14.	21.06.2024 Delhi	4	The Committee scrutinized the replies received from the Managing Director, Haryana State Roads and Bridges Development Corporation Limited Para No. 14 of 64 th Report.
15.	25.06.2024 Chandigarh	6	1. The Committee scrutinized the replies received from the Managing Director, Haryana State Roads and Bridges Development Corporation Limited Para No. 10 of 61st Report. 2. Chairmen confirmed the proceedings for dated 08.04.2024, 15.04.2024, 22.04.2024, 27.04.2024 and 29.04.2024.
16.	02.07.2024 Chandigarh	4	Oral examination of the Additional Chief Secretary to Government, Haryana State Roads and Bridges Development Corporation Limited Para No. 08 of 61 st Report.
17.	09.07.2024 Chandigarh	5	The Committee scrutinized the replies received from the Managing Director, Haryana State Roads and Bridges Development Corporation Limited Para No. 12 of 61 st Report.
18.	14.07.2024 Rajhans, Surajkund, Faridabad	3	1. The Committee scrutinized the replies received from the Managing Director, Haryana Tourism Corporation Limited Para No. 05 of 59th Report and Paras No. 3 and 4 of 62nd Report. 2. Cancellation of Study Tour Programme of the Committee on Public Undertaking to the State of Himachal Pradesh from 16.07.2024 to 21.07.2024.
19.	17.07.2024 Chandigarh	6	1. The Committee Scrutinized the replies received from Additional Chief Secretary to Government, Haryana, Home Department Audit Report 2 of Haryana Police Housing Corporation Para No. 12 (5.17) of 70th Report. 2. Chairmen confirmed the proceedings for dated 07.05.2024, 14.05.2024, 21.05.2024, 28.05.2024, 31.05.2024, 08.06.2024 and 11.06.2024.

20.	23.07.2024 Chandigarh	4	Oral examination of the Principal Secretary to Government, Haryana, Tourism Department Para No. 05 of 59 th Report, Para No. 03 of 62 nd Report and Para No. 4 of 62 nd Report.
21.	30.07.2024 Chandigarh	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Agriculture & Farmers Welfare Department, Haryana Para No. 08 to 14 of 68 th Report.
22.	06.08.2024 Chandigarh	6	1. The Committee Scrutinized the replies received from Haryana Medical Services Corporation Limited relating to Para No. 22 of the Committee on Public Undertakings of Haryana Vidhan Sabha. 2. Chairmen confirmed the proceedings for dated 18.06.2024, 21.06.2024, 25.06.2024, 02.07.2024, 09.07.2024, 14.07.2024 and 17.07.2024.
23.	11.08.2024 Delhi	2	The Members and Officer present waited till 12:45 P.M. but there was no quorum. Hence, no business could be transacted.
24.	13.08.2024 Chandigarh	4	PAPER PLACED BEFORE THE COMMITTEE 1. Letter No.11/ROB/2009/846-47HSRDC, dated 07.08.2024 received from Deputy General Manager-1, office of Managing Director, HSRDC, Panchkula sending therewith the information regarding Committee constituted on the construction of two lane ROB at Samalkha Chulkana road, was placed before the Committee. The Committee noted its contents.
25.	20.08.2024 Chandigarh	3	1. The Committee scrutinized the replies received from the Managing Director, Haryana State Roads and Bridges Development Corporation Limited Para No. 12 of 61st Report. 2. Chairmen confirmed the proceedings for dated 23.07.2024, 30.07.2024, 06.08.2024, 11.08.2024, and 13.08.2024,

REVIEW 2024-25**(COMMITTEE ON PUBLIC UNDERTAKINGS)**

The Committee on Public Undertakings constitute for the remaining period of the year 2024-2025 was nominated by the Hon'ble Speaker on 23rd November, 2024 which was notified vide Haryana Vidhan Sabha Secretariat Notification No. SHS/15TH HVS Committee/ 2024-2025/66.

The Committee fixed/held 17 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:

Sr. No.	Name of the Members		Number of meetings attended
1.	Shri Ram Kumar Gautam, M.L.A.	Chairperson	14
2.	Shri Nirmal Singh, M.L.A.	Member	08
3.	Shri Paramvir Singh, M.L.A.	Member	02
4.	Shri Kuldeep Vats, M.L.A.	Member	05
5.	Shri Anil Yadav, M.L.A.	Member	12
6.	Shri Pawan Kharkhauda, M.L.A.	Member	14
7.	Shri Satpal Jamba, M.L.A.	Member	09
8.	Smt. Shakti Rani Sharma, M.L.A.	Member	10
9.	Shri Vikas Saharan, M.L.A.	Member	07

Meetings held and Business transacted.

The details showing dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table:-

1.	04.12.2024 Chandigarh	7	Additional Secretary, Haryana Vidhan Sabha Welcomed the Chair Chairperson, Members of the Committee Additional Chief Secretary Government of Haryana, Finance Department and Principal Accountant General (A&E) discussed the Scope and Functions of the Committee.
2.	11.12.2024 Chandigarh	7	Oral examination of the Additional Chief Secretary to Government Haryana, Energy Department with regard to HPGCL Para No. 2.6.3 to 2.6.6 of the Reporter of the Comptroller and Auditor General of India for the year 2022.
3.	18.12.2024 Chandigarh	5	1. The Committee scrutinized the replies received from the Energy Department with regard to Report No.6 of HPGCL for the year 2022. Paras No. 2.6.6, 3.1, 3.2 and 3.3 for the year 2022. 2. The Committee decided to undertake a Study Tour to the State of Odisha from 08.01.2025 to 13.01.2025.
4.	26.12.2024 Chandigarh	4	The Committee scrutinized the replies received from Agriculture and Farmers Welfare Department with regard to Para Nos. (12) 2.2 8.2, (13) 2.2.8.3 and (14) 2.2.8.4 of the 63 rd Report of the Committee on Public Undertakings relating to the Haryana State Warehousing Corporation.
5.	01.01.2025 Chandigarh	5	The Committee scrutinized the replies received from the Agriculture and Farmers Welfare Department, Haryana with regard to Para Nos. (12) 2.2 8.2, (13) 2.2.8.3 and (14) 2.2.8.4 of the 63 rd Report of the Committee on Public Undertakings relating to the Haryana State Warehousing Corporation.
6.	04.01.2025 Gurugram	5	The Committee scrutinized the replies received from the Managing Director, Haryana Tourism Corporation Limited Para No. 05 of 59 th Report and Para No. 03 & 4 of 62 nd Report.

7.	10.01.2025 Chandigarh	5	1. The Committee scrutinized the replies received from the Energy Department with regard to Paras No. 3.4 and 3.5 Report No.6 of HPGCL for the year 2022. 2. Letter No. Nill dated 08.01.2025 received from the Trust Foods, 50, Second Floor, Kirti Nagar Industrial Area, New Delhi regarding Complaint Against Corruption of Haryana Agro Industries Corporation Limited Favoring certain Vendors in Tender No. 2025-01-001, was placed before the Committee.
8.	15.01.2025 Chandigarh	6	Oral examination of the Additional Chief Secretary to Government Haryana, received from Agriculture and Farmers Welfare Department with regard to Para Nos. (12) 2.2.8.2, (13) 2.2.8.3 and (14) 2.2.8.4 of the 63 rd Report of the Committee on Public Undertakings relating to the Haryana State Warehousing Corporation.
9.	20.01.2025 Goa Legislative Assembly, Panjim,	3	At the outset, the Senior Officer of Goa Legislative Assembly warmly welcomed the Committee on Public Undertaking and visit the Library of Goa Legislative assembly and Discussion with the Officers of Goa Legislative Assembly.
10.	21.01.2025 Mangeshi Temple, Goa	3	The Committee reviewed its study tour programme undertaken by the Committee w.e.f. 19.01.2025 to 24.01.2025.
11.	23.01.2025 Candolim Beach, Goa	2	The Members and Officer present waited till 10:45 A.M. but there was no quorum. Hence, no business could be transacted.
12	29.01.2025 Chandigarh	7	Oral examination of the Additional Chief Secretary to Government Haryana, Energy Department with regard to Report No.6 of HPGCL for the year 2022. Para Nos. 2.6.6 and 3.1 to 3.5.
13	05.02.2025 Chandigarh	5	1. The Committee cancelled the oral examination of the Additional Chief Secretary to Government, Haryana, Energy Department with regard to various paragraphs of the Report of the Comptroller and Auditor General of India for the year 2022 relating to HPGCL which was to be held on 10.02.2025

			2. The Committee scrutinized the replies received from the Energy Department with regard to Report No.6 of HPGCL for the year 2022. Para Nos. 3.5.2, 3.5.3, 4.1, 4.1.1, 4.1.2, 4.1.3 and 4.1.4 for the year 2022. 3. Chairman confirmed the proceedings for dated 04.12.2024, 11.12.2024, 18.12.2024, 26.12.2024, 01.01.2025, 04.01.2025, 10.01.2025 and 15.01.2025.
14.	10.02.2025 Chandigarh	7	The Committee scrutinized the replies received from the Energy Department with regard to Report No.6 of HPGCL for the year 2022. Para Nos. 3.5.2, 3.5.3, 4.1, 4.1.1, 4.1.2, 4.1.3 and 4.1.4 for the year 2022.
15	19.02.2025 Chandigarh	4	The Committee scrutinized the replies received from the Energy Department with regard to Paras No. 5.1, 5.1.1, 5.1.2 and 5.1.3 Report No.6 of HPGCL for the year 2022.
16	22.02.2025 Delhi	2	The Members and Officer present waited till 01:45 P.M. but there was no quorum. Hence, no business could be transacted
17	05.03.2025 Chandigarh	4	The Committee finalized its 71 st Report for the year-2024-25

Report Presented

71st Report of the Committee on the Report of C&AG of India for the Year 2024-25 (Social General and Economic Sectors) was presented to the House on 26th March, 2025.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Committee on Estimates

The Committee on Estimates for **the year 2024-2025** consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 22nd February, 2024 and notified vide Haryana Vidhan Sabha Secretariat Notification No. SHS/ Committees/2024-25/21, dated 29th March, 2024.

2. Smt. Kamlesh Dhanda, MLA was appointed as Chairperson.
3. The Committee fixed/ held 23 meetings during the period under review.
4. The names of Members and number of meetings attended by each of them are shown in the following table: -

Sr. No.	Name of the Members		Number of meetings attended
1.	Smt. Kamlesh Dhanda, MLA	Chairperson	17
2.	Shri Ishwer Singh, MLA	Member	16
3.	Rao Dan Singh, MLA	Member	00
4.	Shri Jaiveer Singh, MLA	Member	20
5.	Shri Gopal Kanda, MLA	Member	00
6.	Shri Parmod Kumar Vij, MLA	Member	04
7.	Shri Rajesh Nagar, MLA	Member	06
8.	Shri Mewa Singh, MLA	Member	17
9.	Shri Balraj Kundu, MLA	Member	03

Meetings held and Business transacted.

The details showing dates of meetings held, the number of members present and the business transacted at each meeting, are given in the following table: -

Sr. No.	Date of Meeting	Number of Member present	Business transacted
1	2	3	4
1.	10-04-2024	5	स्वागत भाषण और समिति का कार्यक्षेत्र और कार्य पर चर्चा।
2.	16-04-2024	3	समिति द्वारा वर्ष 2022-23, वर्ष 2023-24 और 2024-25 के बजट अनुमानों की जांच के लिए विभागों का चयन।
3.	20-04-2024 Delhi	4	समिति द्वारा वर्ष 2024-25 के बजट अनुमानों की जांच के लिए विभागों का चयन।
4.	23-04-2024	3	समिति द्वारा अपनी 42वीं रिपोर्ट में की गई सिफारिशों/टिप्पणियों के कार्यान्वयन के संबंध में पर्यावरण एवं जलवायु परिवर्तन विभाग हरियाणा से प्राप्त उत्तरों की जांच की गई।
5.	30-04-2024	3	समिति द्वारा अपनी 41वीं रिपोर्ट में की गई सिफारिशों/टिप्पणियों के कार्यान्वयन के संबंध में सिंचाई एवं जल संसाधन विभाग हरियाणा से प्राप्त उत्तरों की जांच की गई।
6.	03-05-2024 Delhi	2	No business could be transacted for want of quorum.
7.	07-05-2024	2	No business could be transacted for want of quorum.
8.	24-05-2024 Delhi	1	No business could be transacted for want of quorum.
9.	28-05-2024	4	(i) The Committee on Estimates places on record its deep sense of sorrow and grief over the said demise of Shri Rakesh Daultabad, MLA of Haryana on 25 th May, 2024. The Committee prayed to Almighty to give peace the departed soul and enough strength to the bereaved family members to bear this irreparable loss.

Sr. No.	Date of Meeting	Number of Member present	Business transacted
1	2	3	4
			The Committee stood in silence for two minutes as a mark of respect to the departed soul. (ii) समिति द्वारा वर्ष 2023-24 के लिए बजट सामग्री संबंधी समिति द्वारा तैयार की गई प्रश्नावली के संबंध में उद्योग एवं वाणिज्य विभाग, हरियाणा से प्राप्त उत्तरों की जांच की गई।
10.	11-06-2024	6	समिति द्वारा अपनी 42वीं रिपोर्ट में की गई सिफारिशों/टिप्पणियों के कार्यान्वयन के संबंध में पर्यावरण एवं जलवायु परिवर्तन विभाग हरियाणा से प्राप्त उत्तरों की जांच की गई।
11.	15-06-2024 Delhi	3	(i) समिति सभापति (श्रीमती कमलेश ढांडा, विधायक) की अनुपस्थिति में समिति के एक सदस्य श्री ईश्वर सिंह को बैठक की अध्यक्षता करने के लिए कार्यकारी सभापति चुना गया। (ii) समिति द्वारा वर्ष 2023-24 के लिए बजट सामग्री संबंधी समिति द्वारा तैयार की गई प्रश्नावली के संबंध में विकास एवं पंचायत विभाग, हरियाणा से प्राप्त उत्तरों की जांच की गई।
12.	18.06.2024	4	समिति द्वारा वर्ष 2023-24 के लिए बजट सामग्री संबंधी समिति द्वारा तैयार की गई प्रश्नावली के संबंध में विकास एवं पंचायत विभाग, हरियाणा से प्राप्त उत्तरों की जांच की गई।
13.	22.06.2024 Delhi	4	समिति द्वारा वर्ष 2024-25 के लिए बजट अनुमान के संबंध में सिंचाई एवं जल संसाधन विभाग, हरियाणा से प्राप्त सामग्री की जांच की गई।
14.	25.06.2024	5	(i) समिति द्वारा वर्ष 2022-23 के लिए बजट सामग्री संबंधी समिति द्वारा तैयार की गई प्रश्नावली के संबंध में खाद्य, नागरिक आपूर्ति एवं उपभोक्ता मामले विभाग से प्राप्त उत्तरों की जांच की गई।

Sr. No.	Date of Meeting	Number of Member present	Business transacted
1	2	3	4
			(ii) The Committee decided to undertake its study tour to the State of Meghalaya w.e.f. 17 th July, 2024 to 27 th July, 2024.
15.	02.07.2024	4	समिति द्वारा वर्ष 2024-25 के लिए बजट अनुमान के संबंध में सिंचाई एवं जल संसाधन विभाग, हरियाणा से प्राप्त सामग्री की जांच की गई।
16.	09.07.2024	5	समिति द्वारा अपनी 28वीं रिपोर्ट में की गई सिफारिशों/टिप्पणियों के कार्यान्वयन के संबंध में जन स्वास्थ्य एवं अभियांत्रिकी विभाग हरियाणा से प्राप्त उत्तरों की जांच की गई।
17.	14.07.2024 Delhi	2	No business could be transacted for want of quorum.
18.	16.07.2024	4	समिति द्वारा वर्ष 2023-24 के लिए बजट सामग्री संबंधी समिति द्वारा तैयार की गई प्रश्नावली के संबंध में विकास एवं पंचायत विभाग, हरियाणा से प्राप्त उत्तरों की जांच की गई।
19.	23.07.2024	6	समिति द्वारा अपनी 41वीं रिपोर्ट में की गई सिफारिशों/टिप्पणियों के कार्यान्वयन के संबंध में सिंचाई एवं जल संसाधन विभाग हरियाणा से प्राप्त उत्तरों की जांच की गई।
20.	27.07.2024 Delhi	3	(i) समिति सभापति (श्रीमती कमलेश ढांडा, विधायक) की अनुपस्थिति में समिति के एक सदस्य श्री ईश्वर सिंह को बैठक की अध्यक्षता करने के लिए कार्यकारी सभापति चुना गया। (ii) समिति द्वारा अपनी 42वीं रिपोर्ट में की गई सिफारिशों/टिप्पणियों के कार्यान्वयन के संबंध में पर्यावरण एवं जलवायु परिवर्तन विभाग हरियाणा से प्राप्त उत्तरों की जांच की गई।

Sr. No.	Date of Meeting	Number of Member present	Business transacted
1	2	3	4
21.	30.07.2024	5	समिति द्वारा वर्ष 2023-24 के लिए बजट सामग्री संबंधी समिति द्वारा तैयार की गई प्रश्नावली के संबंध में उद्योग एवं वाणिज्य विभाग, हरियाणा से प्राप्त उत्तरों की जांच की गई।
22.	06.08.2024	2	No business could be transacted for want of quorum.
23.	13.08.2024	3	समिति द्वारा वर्ष 2023-24 के लिए बजट सामग्री संबंधी समिति द्वारा तैयार की गई प्रश्नावली के संबंध में उद्योग एवं वाणिज्य विभाग, हरियाणा से प्राप्त उत्तरों की जांच की गई।

Meetings held at places other than Chandigarh.

Sr. No	Place of Meetings	Date of Meetings
1.	Haryana Bhawan, New Delhi.	20.04.2024, 03.05.2024, 24.05.2024, 15.06.2024, 22.06.2024, 14.07.2024, and 27.07.2024.

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Committee on Estimates

The Committee on Estimates for **the remaining period of the year 2024-2025** consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th November, 2024 and notified vide Haryana Vidhan Sabha Secretariat Notification No. SHS/15th HVS Committee//2024-25/66, dated 23rd November, 2024.

2. Shri Parmod Kumar Vij, MLA was appointed as Chairperson.
3. The Committee fixed/ held 16 meetings during the period under review.
4. The names of Members and number of meetings attended by each of them are shown in the following table:—

Sr. No.	Name of the Members		Number of meetings attended
1.	Shri Parmod Kumar Vij, M.L.A.	Chairperson	09
2.	Smt. Savitri Jindal, M.L.A.	Member	10
3.	Shri Chander Parkash, M.L.A.	Member	10
4.	Shri Arjun Chautala, M.L.A.	Member	06
5.	Shri Aditya Surjewala, M.L.A.	Member	08
6.	Shri Nikhil Madaan, M.L.A.	Member	12
7.	Shri Manmohan Bhadana, M.L.A.	Member	04
8.	Shri Kanwar Singh, M.L.A.	Member	11
9.	Shri Rajbir Fartia, M.L.A.	Member	06

Meetings held and Business transacted.

The details showing dates of meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of Meeting	Number of Members present	Business transacted
1	2	3	4
1.	03.12.2024	8	Welcome Address and Discussion on the Scope and Function of the Committee.
2.	10.12.2024	8	(i) Selection of the Departments to examine their Budget Estimates for the year 2024-25. (ii) The Committee Scrutinized the replies received from the Development & Panchayats Department, Haryana in respect of the questionnaire framed by the Committee on the Budget Material for the year 2023-24.
3.	17.12.2024	8	Oral examination of the Commissioner & Secretary to Government, Haryana, Development & Panchayats Department in respect of replies to the questionnaire framed by the Committee, on the Budget material for the year 2023-24.
4.	24.12.2024	5	The Committee on Estimates places on record its deep sense of sorrow and grief over the said demise of Shri Om Parkash Chautala, Former Chief Minister of Haryana on 20 th December, 2024. He was a shrewd politician and able administrator who served the Haryana State as its Chief Minister for five times. The Committee prayed to Almighty to give peace to the departed soul and enough strength to the bereaved family members to bear this irreparable loss. The Committee stood in silence for two minutes as a mark of respect to the departed soul.

5.	07.01.2025	6	(i) In the absence of the Chairperson (Sh. Parmod Kumar Vij), Smt. Savitri Jindal, a Member of the Committee was chosen to preside over the meeting (ii) The Committee scrutinized the material received from the Irrigation & Water Resources Department, Haryana in respect of Budget Estimates for the year 2024-25.
6.	11.01.2025 Gurugram	3	(i) In the absence of the Chairperson (Sh. Parmod Kumar Vij), Shri Kanwar Singh, MLA, a Member of the Committee was chosen to preside over the meeting (ii) The Committee scrutinized the replies received from the Environment & Climate Change Department, Haryana in respect of implementation of recommendations/ observations made by the Committee in its 42nd Report.
7.	14.01.2025	4	(i) The Committee drafted questionnaire on the material received from the Irrigation & Water Resources Department, Haryana in respect of the Budget Estimates for the year 2024-25. (ii) The Committee selected the School Education Department, Haryana to examine the Budget Estimates for the year 2024-25. (iii) The Committee decided to undertake its study tour to the State of Madhya Pradesh w.e.f. 13th February, 2025 to 20th February, 2025.
8.	21.01.2025	4	The Committee drafted questionnaire on the material received from the Irrigation & Water Resources Department, Haryana in respect of the Budget Estimates for the year 2024-25.
9.	28.01.2025	3	The Committee finalized the questionnaire on the material received from the Irrigation & Water Resources Department, Haryana in respect of the Budget Estimates for the year 2024-25.

10	04.02.2025	5	The Committee scrutinized the replies received from the Excise & Taxation Department, Haryana in respect of implementation of recommendations/ observations made by the Committee in its 39 th and 49 th Reports.
11.	11.02.2025	4	(i) In the absence of the Chairperson (Sh. Parmod Kumar Vij), Smt. Savitri Jindal, a Member of the Committee was chosen to preside over the meeting. (ii) The Committee scrutinized the material received from the Skill Development & Industrial Training Department, Haryana in respect of Budget Estimates for the year 2024-25.
12.	18.02.2025	3	(i) In the absence of the Chairperson (Sh. Parmod Kumar Vij), Shri Kanwar Singh, MLA, a Member of the Committee was chosen to preside over the meeting. (ii) The Committee scrutinized the material received from the Skill Development & Industrial Training Department, Haryana in respect of Budget Estimates for the year 2024-25.
13.	21.02.2025 Gurugram	4	(i) In the absence of the Chairperson (Sh. Parmod Kumar Vij), Smt. Savitri Jindal, a Member of the Committee was chosen to preside over the meeting. (ii) The Committee Drafted the 52 nd Report of the Committee on Estimates for the year 2024-25.
14	25.02.2025	3	(i) In the absence of the Chairperson (Sh. Parmod Kumar Vij), Shri Nikhil Madaan, a Member of the Committee was chosen to preside over the meeting.

			(ii) The Committee Drafted the 52 nd Report of the Committee on Estimates for the year 2024-25.
15.	01.03.2025 Delhi	2	No business could be transacted for want of quorum.
16.	06.03.2025	6	(i) In the absence of the Chairperson (Sh. Parmod Kumar Vij), Shri Kanwar Singh, MLA, a Member of the Committee was chosen to preside over the meeting. (ii) Oral examination of the Additional Chief Secretary to Government, Haryana, Finance Department to considered the Supplementary Estimates for the year 2024-25 (2 nd Installment). (iii) The Committee finalized the 52 nd Report of the Committee on Estimates for the year 2024-25.

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr. No.	By Whom Presented	Date of Presentation	Subject
1.	Acting Chairperson	12.03.2025	Report of the Committee on Estimates on the Supplementary Estimates (2 nd Installment) for the year 2024-25.
2.	Chairperson	26.03.2025	52 nd Report of the Committee on Estimates for the year 2024-25 relating of the Development & Panchayats Department, Haryana.

Meetings held at places other than Chandigarh.

Sr. No.	Place of Meetings	Date of Meetings
1.	Gurugram	11.01.2025 and 21.02.2025
2.	New Delhi	01.03.2025

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Composition of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2024-2025.

The Hon'ble Speaker, was authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 22nd February, 2024, to nominate the members and also to appoint the Chairperson of the Committee for the year 2024-2025. Accordingly, the Hon'ble Speaker Constituted the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2024-2025 on 29th March, 2024 by appointing Shri Satya Parkash, MLA as a Chairperson of the Committee.

The name of the Chairperson & Members of the Committee and number of meeting attended by each of them out of total number of 25 meetings held during the period under review i.e. for the year 2024-2025 are given below:-

Sr. No.	Name of the Members		Number of meetings attended
1.	Shri Satya Parkash, MLA	Chairperson	15
2.	Shri Anoop Dhanak, MLA	Member	15
3.	Shri Lakshman Napa, MLA	Member	10
4.	Shri Rajesh Nagar, MLA	Member	05
5.	Smt. Renu Bala, MLA	Member	19
6.	Shri Shishpal Singh, MLA	Member	12
7.	Shri Chiranjeev Rao, MLA	Member	06
8.	Shri Ram Karan, MLA	Member	21
9.	Shri Dharam Pal Gonder, MLA	Member	07

The Committee was constituted on dated 29.03.2024, vide Notification's No. SHS/Committees/2024-25/21, dated 29th March, 2024. (Committee was worked upto dated 12th September, 2024, as on such date the 14th Assembly was dissolved.

**THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES,
SCHEDULED TRIBES AND BACKWARD CLASSES HELD THE
MEETING AND BUSINESS TRANSACTED**

The details showing the dates & place of meeting, number of Members present and business transacted at each meeting are given below:-

Sr. No.	Dates and place of Meeting	Members present	Business Transacted
1.	03.04.2024 हरियाणा विधान सभा	5	स्वागत भाषण।
2.	08.04.2024 हरियाणा विधान सभा	7	1. समिति के समक्ष कागज पत्रों का प्रस्तुत करना। 2. समिति द्वारा समिति की वर्ष 2023-24 की 47वीं वार्षिक रिपोर्ट के लम्बित मामलों का विस्तृत रूप से अवलोकन किया गया।
3.	15.04.2024 हरियाणा विधान सभा	5	समिति ने इस बैठक में महानिदेशक, सामाजिक न्याय, अधिकारिता, अनुसूचित जातियों एवं पिछड़े वर्गों के कल्याण और अंत्योदय (एस.ई.डब्ल्यू. ए.) विभाग, हरियाणा द्वारा पत्र दिनांक 05.04.2024 के तहत वर्ष 2020-21 से आज तक अनुसूचित जातियों तथा पिछड़े वर्गों की श्रेणियों के छात्रों को वजीफा/पोस्ट मैट्रिक छात्रवृत्ति का वितरण के बारे में दी गई सूचना पर चर्चा की। तत्पश्चात समिति ने फैसला लिया कि उपरोक्त सूचना पर समिति बैठक में पुनः चर्चा करेगी।
4	22.04.2024 हरियाणा विधान सभा	4	1. समिति ने इस बैठक में निदेशालय, उच्च शिक्षा विभाग पंचकुला, हरियाणा द्वारा पत्र दिनांक 09.02.2024 के तहत वर्ष 2021-22 से आज तक अनुसूचित जातियों तथा पिछड़े वर्गों की श्रेणियों के छात्रों को वजीफा/पोस्ट मैट्रिक छात्रवृत्ति के वितरण के बारे में दी गयी सूचना पर चर्चा की। समिति ने निर्णय लिया कि समिति अपनी आगामी होने वाली बैठकों में विभाग के अतिरिक्त मुख्य सचिव के साथ मौखिक परीक्षण करेगी।

			2. समिति ने निर्णय लिया कि समिति की बैठक दिनांक 27.04.2024 को प्रातः 10:30 बजे पी.डब्ल्यू.डी.(बी. एंड आर.) विश्राम गृह, गुरुग्राम में की जाए।
5.	27.04.2024 पी.डब्ल्यू.डी. (बी. एंड आर.) विश्राम गृह, गुरुग्राम	6	1. The Committee scrutinized the reply received from the Director General, Animal Husbandry & Dairying Department in respect of stipend/ post-matric scholarship disbursing to the students of Scheduled Castes and Backward Classes categories from the year 2020-21 to till date. The Committee noted its contents and decided to orally examine the Additional Chief Secretary to Government, Haryana, Animal Husbandry & Dairying Department in one of its subsequent meetings. 2. The Committee again discussed the matter in respect of facilities providing to the BPL colonies i.e. electricity, drinking water, construction of streets, registration of plots/houses and possession of the property to the concerned in the colonies constructed under the Mahatma Gandhi Gramin Basti Yojana. The Committee has observed that the said works are still pending and the facilities are not providing as per recommendation of the previous Committee. The Committee directed the Officer of the Committee to written a letters to the Commissioner & Secretary of concerned departments and all the Deputy Commissioners to furnish the district wise & colonies wise detailed report about the relevant works which have been completed and which are still pending within a period of 15 days, positively and submit the same to the Committee in its subsequent meeting so that further action may be taken accordingly. 3. The Committee decided to undertake a Study Tour either to the States of Meghalaya or Telangana from 16.06.2024 to 20.06.2024.

6.	29.04.2024 हरियाणा विधान सभा	1	The Committee could not transact any agenda due to want of quorum.
7.	06.05.2024 हरियाणा विधान सभा	1	The Committee could not transact any agenda due to want of quorum.
8.	13.05.2023 हरियाणा विधान सभा	3	1. समिति के समक्ष कागज पत्र प्रस्तुत किए गए। 2. समिति ने इस बैठक में महानिदेशक, चिकित्सा शिक्षा एवं अनुसंधान, हरियाणा, पंचकुला द्वारा पत्र दिनांक 12.02.2024 के तहत वर्ष 2021-22 से आज तक अनुसूचित जातियों तथा पिछड़े वर्गों की श्रेणियों के छात्रों को वजिफा/पोस्ट मैट्रिक छात्रवृत्ति के वितरण के बारे में दी गयी सूचना पर चर्चा की। समिति ने निर्णय लिया कि समिति अपनी आगामी होने वाली बैठकों में विभाग के अतिरिक्त मुख्य सचिव के साथ मौखिक परीक्षण करेगी। 3. Observations and Recommendation:- The Committee again take up the matter of atrocity and observed that the copy of the FIR registered under the Scheduled Caste and Scheduled Tribe (Prevention of Atrocities) Act, 1989 are not being providing to the District Welfare Officer's concerned in time, resultantly, the victims are depriving from the assistance of the amount of compensation. The members of the Committee also stated that some victims in their constituencies are complaining them regularly upon not granting the compensation in the matter of atrocities, therefore, the Committee observed that the amount of compensation in the matter of atrocities is not disbursing in time to the victims.

			In respect of rate of conviction in the cases of atrocities, the Committee observed that inspite of recommendations of the previous Committee and assurance of the Department of Prosecution, the rate of conviction in the matter of atrocities is not improving as in the maximum number of cases the accused are acquitting. The Committee took a serious note in respect of the above matters and directed to the officers of the Committee to obtain the status report from all the Commissioner of Police/Superintendent of Police's posted at district headquarter, District Welfare Officer's, District Attorney's within 15 days by providing the prescribed proformas and placed the same before the Committee as and when received the report.
9.	20.05.2024 हरियाणा विधान सभा	2	The Committee could not transect any agenda due to want of quorum.
10.	27.05.2024 हरियाणा विधान सभा	6	1. समिति ने दिनांक 25 मई, 2024 को हरियाणा विधान सभा के सदस्य श्री राकेश दौलताबाद का आकस्मिक निधन हो जाने पर समिति की तरफ से सर्वेदना सन्देश प्रस्तुत किया गया। 2. The Committee scrutinized the reply received from the office of Skill Development and Industrial Training Department vide letter No. T-4/PMS/Vidhan Sabha/2022-23/ 5470, dated 15.04.2024 regarding stipend/ Post Matric Scholarship disbursing to the students of SC since 2020-21 till date. The Committee noted its contents. The Committee decided to orally examine the Administrative Secretary of the concerned department in its subsequent meetings. 3. The Committee scrutinized the reply received from the office of the Director General, Technical Education Department vide letter

			No.PMS-97/71/Scholarship, dated 18.04.2024 in regard to the information regarding stipend/ Post Matric Scholarship disbursing to the students of SC since 2020-21 till date received from Government Polytechnic, Nilokheri. The Committee noted its contents. The Committee decided to orally examine the Administrative Secretary of the concerned department in its subsequent meetings. 4. Cancellation of Study Tour to the State of Meghalaya from 16.06.2024 to 20.06.2024. 5. The Committee decided to undertake a study Tour to the Union Territory of Jammu & Kashmir, Srinagar w.e.f. 21.06.2024 to 27.06.2024. 6. समिति ने अपनी आगामी बैठक दिनांक 31.05.2024 को प्रातः 10:30 बजे, पी.डब्ल्यू.डी., रैस्ट हाऊस, गुरुग्राम में करने का निर्णय किया है।
11.	31.05.2024 पी.डब्ल्यू.डी.(बी. एंड आर.) विश्राम गृह, गुरुग्राम	4	समिति ने इस बैठक में महानिदेशक, चिकित्सा शिक्षा एवं अनुसंधान, हरियाणा, पंचकुला द्वारा पत्र दिनांक 09.05.2024 के तहत वर्ष 2020-21 से आज तक अनुसूचित जातियों तथा पिछड़े वर्गों की श्रेणियों के छात्रों को वजिफा/पोस्ट मैट्रिक छात्रवृत्ति के वितरण के बारे में दी गयी सूचना पर चर्चा की। समिति ने निर्णय लिया कि समिति अपनी आगामी होने वाली बैठकों में विभाग के अतिरिक्त मुख्य सचिव के साथ मौखिक परीक्षण करेगी।
12.	05.06.2024 हरियाणा विधान सभा	6	1. समिति ने इस बैठक में निदेशक, ग्रामीण विकास विभाग, हरियाणा, चंडीगढ़ द्वारा पत्र दिनांक 21.05.2024 से महात्मा गांधी ग्रामीण बस्ती योजना के तहत निर्मित कॉलोनीज में आधारभूत सुविधाएं उपलब्ध करवाने बारे दी गयी सूचना पर अंशतः चर्चा की और समिति ने बाकी एजेंडा पर अपनी आगामी होने वाली बैठकों में चर्चा करने का निर्णय लिया।

			2. समिति ने केंद्र शासित प्रदेश जम्मू और कश्मीर, श्रीनगर के प्रस्तावित दौर का पुनः अवलोकन किया तथा आयोजित बैठकों में मामूली परिवर्तन किया। 3. समिति ने अपनी आगामी बैठक दिनांक 14.06.2024 को दोपहर बाद 2:00 बजे, एकांत भवन, हरियाण पी.डब्ल्यू.डी. रैस्ट हाऊस, मंसूरी (उत्तराखंड) में करने का निर्णय किया है।
13.	10.06.2024 हरियाणा विधान सभा	5	समिति ने निदेशक, ग्रामीण विकास विभाग, हरियाणा, चंडीगढ़ द्वारा पत्र दिनांक 21.05.2025 के तहत दी गई सूचना पर जिलावार चर्चा की और बाकी एजेंडा पर अपनी आगामी बैठकों में चर्चा करने का निर्णय लिया।
14.	19.06.2024 हरियाणा विधान सभा	6	1. Paper placed before the Committee. 2. Scrutinized the Replies:- (i) Representation of Shri Roshan Lal, President, Haryana Pradesh Akhil Bhartiya Ambedkar Mahasabha (Regd.) Distt. Yamunanagar. Letter No. 60/2021-IP/7636, dated 16.04.2024 received from the Director General, Social Justice, Empowerment, Welfare of Scheduled Castes & Backward Classes and Antyodaya Department, Haryana was placed before the Committee in its meeting held on 19.06.2024. The Committee minutely examined the contents of the reply and the Committee was not satisfied with the contents therein. Now the Committee recommended to formulate an Act like wise the states of Andhra Pradesh, Orisa & Rajasthan for planning allocation and utilization of financial resources of the Special Component Plan for Scheduled Castes and Backward Classes. The Committee also directed the Officer of the Committee to refer

			the matter to the Government to enact an Act for the purpose. (ii) Utilization/non utilization of budget allotted under the Scheduled Caste Component plan from the year 2017-18 to 2022-23. Letter No.60/2021-IP/7514, dated 12.04.2024 received from the Director General, Social Justice, Empowerment, Welfare of Scheduled Castes & Backward Classes and Antyodaya Department, Haryana was placed before the Committee. The Committee examined the reply and observed that the reply is incomplete, therefore, the Committee is not satisfied with the reply. The Committee directed to the officers of the department to submit a fresh and complete reply within 15 days positively. (iii) Information relating to the District wise details of repair of the house of BPL families. The reply in respect of the Dr. B.R. Ambedkar Awas Navinikaran Yojana received from the Director General, Social Justice, Empowerment, Welfare of Scheduled Castes & Backward Classes and Antyodaya (SEWA) Department, Haryana vide letter No. स-3/2024/11176, dated 27.05.2024, was placed before the Committee. After examine the reply, the Committee observed that a nominal number of the applications have been benefited out of the total applications of 3,56,573. The Committee took a serious note in this regard and directed to the concerned officers of the department to take up the matter seriously and submit the comments upon of not given the benefits to all the applicants so far.
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15.	24.06.2024 पहलगांव	4	1. समिति ने अपने जम्मू एण्ड कश्मीर, श्रीनगर के दौरा कार्यक्रम में आंशिक परिवर्तन करते हुए यह निर्णय लिया कि समिति द्वारा दिनांक 27.07.2024 को प्रातः 09:00 बजे गुलमर्ग में होनी थी उसको रद्द कर दिया गया है और जो मीटिंग दिनांक 28.06.2024 को प्रातः 09:00 बजे सोनमर्ग में होनी थी उसको दिनांक 27.06.2024 को प्रातः 09:00 बजे कर दिया गया है। 2. समिति ने अपनी बैठक में केन्द्र शासित प्रदेश जम्मू एण्ड कश्मीर, श्रीनगर के दिनांक 23.06.2024 से 30.06.2024 तक के दौरों के कार्यक्रम पर चर्चा की जिसके आधार पर सोशल वेलफेयर डिपार्टमेंट, जम्मू एण्ड कश्मीर, श्रीनगर से बैठक के दौरान जानकारी लेनी थी।
16.	26.06.2024 सामाजिक कल्याण विभाग के साथ बैठक (श्रीनगर)	4	1. Welcome of the Committee by the Senior Officer, Jammu & Kashmir Legislative Assembly. 2. Discussion with the Officer of the Social welfare Department of Jammu & Kashmir, Srinagar in respect of various schemes run by the Government of Jammu & Kashmir.
17.	27.06.2024 सोनमर्ग	4	1. समिति ने अपने अध्ययन दौर कार्यक्रम जोकि 23.06.2024 से 30.06.2024 तक था उसमें मामूली सा बदलाव करके 23.06.2024 से 29.06.2024 तक कर दिया है। समिति ने यह निर्णय भी लिया है कि समिति दिनांक 27.06.2024 को रात्री ठहराव श्रीनगर और दिनांक 28.06.2024 को रात्रि ठहराव जम्मू में करेगी। 2. समिति ने सोशल वेलफेयर डिपार्टमेंट, जम्मू एण्ड कश्मीर, श्रीनगर की योजनाओं द्वारा उपलब्ध करवाई गई सामग्री का अध्ययन किया और विभाग द्वारा दी गई सामग्री को नोट करने का काम किया।

18.	03.07.2024 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	4	1. समिति के समक्ष कागज पत्र प्रस्तुत किए गए। 2. समिति ने बैठक में निदेशालय, सामाजिक न्याय, अधिकारिता, अनुसूचित जातियां एवं पिछड़े वर्ग कल्याण व अन्तोदय (एस.ई.डब्ल्यू.ए), हरियाणा, चण्डीगढ़ द्वारा पत्र दिनांक 13.05.2024 के तहत दी गई सूचना पर माननीय समिति द्वारा चर्चा की गई और चर्चा उपरांत निर्णय लिया गया कि यह अधूरी है, अतः पूरी सूचना आने पर इस पर दोबारा से चर्चा की जायेगी। OBSERVATIONS OF THE COMMITTEE After discussion upon the prescribed agenda of the meeting, the Committee Suo-moto discuss the various following matters and decided to take up the same in the subsequent meetings (i) Reservation in promotion to the employees of Scheduled Castes category The Committee observed that the principles laid down by the Hon'ble Supreme Court in the case of Jarnail Singh and others Vs Lachhmi Narain Gupta and Ors. (1), (2018) 10 SCC 396& (II), 2022 (10) SCC 595 and Judgement of the Punjab & Haryana High Court order in CWP No. 22475 of 2018 (Same Singh & others Vs State of Haryana & Others), as well as the instruction dated 07.10.2023 of the government thereupon through which the policy of reservation in promotion in group A & B to the employees relating to SC categories was circulated, has not been implemented in true spirit so far. Resultantly, the employees of Group A & B of the SC category are depriving from their promotional right. The Committee also observed that on the recommendation of the Committee, the various correspondence dated 19.05.2023,
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			13.07.2023, 26.09.2023, 23.10.2023 & 20.12.2023 were made with the Chief Secretary to Government Haryana & Advocate General Haryana in reference to the said letters, the office of the Chief Secretary to Government Haryana also issue the direction to the quarter concerned to supply the requisite information relating to promotion made under the reservation policy, directly to the Haryana Vidhan Sabha and also furnished their replies vide UO dated 14.07.2023, 20.07.2023 & 23.11.2023 by enclosing the relevant instructions dated 21.06.2023, 17.08.2023 & 07.10.2023. The Committee also minutely examine the replies received from the various departments and observed that in the maximum departments the benefit of reservation policy is not providing to the employees of the SC categories as till date no any official/officer of such category have been promoted so far. The Committee also observed that the complete information from all the departments has not been received so far inspite of making the repeated request. From the above observations, the Committee took a serious note in this regard and decided to conduct the oral examination of the Advocate General Haryana, Chief Secretary to Government Haryana (Human Resources Department) and Commissioner, Social Justice & Empowerment Department Haryana in the subsequent meeting which will be held on dated 22.07.2024. The Committee also directed the officer of the Committee to asked the quarter concerned to supply he requisite information upto 15.07.2024 positively, so that the Committee may examine the reply before the date of oral examination.
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			(ii) GURUGRAM MATROPOLITAN DEVELOPMENT AUTHORITY The Committee Suo-moto observed that the budget of component plan of SC category is not utilizing for the welfare of SC category by the Gurugram Metropolitan Development Authority and Municipal Corporation Gurugram as the same is utilizing for the other purposes. The Committee also observed that the peoples of SC categories are depriving from their basic facilities i.e. drinking water, roads, electricity connection, streets, sewerages, facility to the malin bastis etc. by stating that the funds are not available but the funds of 20% of the component plan is not properly utilizing for providing the basic facilities. The Committee further observed that the houses under the Pardhan Mantri Awas Yojana, Mukhyamantri Awas Yojana and Swamitya Awas Yojana are not providing to the homeless people of BPL categories. The Committee also stated that the proper representation to the people of the SC & BC category are not providing in the direct appointment and promotion as well as in the appointments which have been made through outsourcing and recommended to obtain the data upon the prescribed proformas in this regard from the GMDA & MCG so that the same may be examined during the oral examination. The Committee took a serious note in this regard and decided to conduct the oral examination of the officers of quarter concerned on dated 09.08.2024 at 11:00 A.M. at district headquarter Gurugram upon the above explained matters. The Committee directed to the officer of the Committee to asked the quarter
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			concerned to supply the requisite information upto 25.07.2024 positively, so that the Committee may examine the reply before conduct the oral examination thereupon. (iii) SPOT VISIT AT DISTRICT HEADQUARTER YAMUNANAGAR The Committee also go through with the replies received from the office of Social Justice & Empowerment, Welfare of Scheduled Castes and Backward Class Department and Antodaya (SEWA). After examine the said replies, the Committee was not satisfied with the contents of the replies of the said departments. The Committee decided to conduct the spot visit at district headquarter Yamunanagar on Second week of August, 2024. The Committee directed to the officer of the Committee to intimate the quarters concerned accordingly well in time with the request to make a necessary arrangements for the visiting Committee.
19.	08.07.2024 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	5	1. Paper placed before the Committee. 2. The Committee scrutinized the replies received vide letter dated 21.05.2024 from the Director, Rural Development Department, Haryana and Deputy Commissioner, Charkhi Dadri & Rewari and DDPO, Kurukshetra vide letter dated 17.05.2024, 30.05.2024 & 23.05.2024 in respect of the facilities to the BPL colonies constructed under the Mahatma Gandhi Gramin Basti Yojna. The Committee note satisfied with the replies and decided to orally examine the departmental representatives of the said department in one of its subsequent meetings

			3. OBSERVATIONS/RECOMMENDATIONS OF THE COMMITTEE The Committee has recommended that hostels of Social Justice, Empowerment, Welfare of Scheduled Castes and Backward Classes & Antyodaya (SEWA) Department be constructed in each district of the State. On the recommendations/observations of the previous Committee the Additional Chief Secretary to Government Haryana, Urban Local Bodies Department furnish the information/reply vide letter dated 05.04.2023, in respect of vacancies, backlog in direct recruitment and promotional posts, status of malin bastis, facilities to scavengers as well as utilization of the budget of component plan of SC categories. The previous Committee was examine the such replies in its meeting held on dated 19.07.2023 and the Committee was not satisfied with the reply. The department was conveyed vide letter dated 12.03.2024 in this regard with the request to supply the information as per recommendations/observations of the Committee but the department neither submit any reply in this regard, nor made any correspondence so far. Now the Committee again discuss the matter in its meeting held on dated 08.07.2024 and the Committee was surprised to see that inspite the making of request made vide letter dated 12.03.2024 the department neither took the matter seriously, nor provided the requisite information to the Committee so far. The Committee took a serious note upon the non performance of the department and recommended that the information in respect of representation to the candidate of SC category in recruitment, promotion, merger either
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			in department or in Nigam as well as appointment on contract basis, through HKRN & outsources and roaster of seniority etc. be provided to the Committee within a week so that the department may be orally examined thereupon, on dated 22.07.2024. The Committee also minutely examine the reply dated 21.09.2023 furnished through memo dated 18.05.2024 and observed that the contents of such information is entirely contradictory with the reality, therefore, the Committee was not satisfied with such information and decided that the same will be discussed during the oral examination of the department which will be held on dated 22.07.2024. The Committee directed to the officer of the Committee to convey the recommendations/ observations of the Committee to the quarter concerned to supply the requisite information well in time. 4. The Committee decided to hold its own meeting on 19.07.2024 at 12.00 Noon at Rest House, Hathnikund Barrage, Yamuna Nagar.
20.	15.07.2024 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	4	The Committee scrutinized the replies received from Superintendent of Police, Yamuna Nagar on 08.06.2023, District Attorney, Yamuna Nagar on 29.05.2023, Director, Agriculture & Farmers Welfare Department, Haryana, Panchkula on 07.06.2023, Director, Rural Development Department on 22.12.2023 and the Director, Social Justice, Empowerment, Welfare of Scheduled Castes and Backward Classes and Antyodaya (SEWA) Department, Haryana, Panchkula on 07.11.2023 and after scrutinizing the same the Committee was not satisfied with the replies. Hence, the Committee decided to discuss upon such matter while conducting the spot visit at District Head Quarter, Yamuna Nagar in the month of August, 2024.

21.	22.07.2024 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	4	1. D.O. No. DULB/admin/2024/15416, dated 19th July, 2024 received from the Commissioner and Secretary to Government, Haryana, Urban Local Bodies Department requesting for the postponement of oral examination. 2. Paper placed before the Committee. 3. The Committee decided to undertake a study tour to the State of Odisha from 09.08.2024 to 12.08.2024.
22.	29 .07.2024 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	4	समिति ने इस बैठक में निदेशालय, कृषि एवं किसान कल्याण विभाग, हरियाणा द्वारा पत्र दिनांक 26.02.2024 तथा 05.04.2024 द्वारा क्रमशः जिला फरीदाबाद तथा नूंह के वर्ष 2017-2018 से 2022-2023 तक के अनुसूचित जाति जनजाति के कम्पोनैट प्लान से संबंधित फंड उपयोग बारे दी गई सूचना पर चर्चा की। उसके बाद समिति ने विभाग के अतिरिक्त मुख्य सचिव को आगामी बैठकों में मौखिक परीक्षण के लिए आमंत्रित करने का निर्णय लिया।
23.	07.08.2024 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	6	1. समिति के समक्ष कागज पत्र प्रस्तुत किए गए। 2. समिति ने बैठक में महानिदेशक, सामाजिक न्याय, अधिकारिता, अनुसूचित जातियों एवं पिछड़े वर्गों के कल्याण और अंत्योदय (एस.ई.डब्ल्यू.ए.) विभाग, हरियाणा, पंचकूला द्वारा यदि दिनांक 13.05.2024 के तहत दी गई सूचना पर चर्चा की। 3. The Committee decided to undertake its study tour to the State of Rajasthan from 21.8.2024 to 25.4.2028.
24.	12.08.2024 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	5	1. समिति के समक्ष कागज पत्र प्रस्तुत किए गए। 2. समिति ने इस बैठक में महानिदेशक, सामाजिक न्याय, अधिकारिता, अनुसूचित जातियों एवं पिछड़े वर्गों के कल्याण और अंत्योदय (एस.ई.डब्ल्यू.ए.) विभाग, हरियाणा, पंचकूला

			द्वारा पत्र दिनांक 07.08.2024 के तहत दी गयी सूचना पर चर्चा की। समिति ने निर्णय लिया कि समिति अपनी आगामी होने वाली बैठकों में विभाग के अतिरिक्त मुख्य सचिव के साथ मौखिक परीक्षण करेगी।
25.	21.08.2024 हरियाणा विधान सभा सचिवालय, चण्डीगढ़।	4	1. समिति के समक्ष कागज पत्र प्रस्तुत किए गए। 2. समिति ने इस बैठक में महान्देशक, सामाजिक न्याय, अधिकारिता, अनुसूचित जातियों एवं पिछड़े वर्गों के कल्याण और अंत्योदय (एस.ई.डब्ल्यू.ए.) विभाग, हरियाणा, पंचकूला द्वारा पत्र दिनांक 07.08.2024 के तहत दी गयी सूचना पर चर्चा की। समिति ने निर्णय लिया कि समिति अपनी आगामी होने वाली बैठकों में विभाग के अतिरिक्त मुख्य सचिव के साथ मौखिक परीक्षण करेगी। 3. The Chairperson/Acting Chairpersons of the Committee confirmed the Proceedings of the meetings of the Committee.

**Composition of the Committee on the Welfare of Scheduled Castes,
Scheduled Tribes and Backward Classes for the remaining period
for the year 2024-25 from 23rd November, 2024 to 31st March, 2025.**

After the General Election and on constitute of 15th Assembly, the such Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the remaining period for the year 2024-2025 was constituted on 23rd November, 2024, by the Hon'ble Speaker authorized by the House on a motion passed by the Haryana Legislative Assembly in its sitting held on dated 13.11.2024, for nominating the Members of the Committee and also for appointing the Chairperson of the said Committee. Shri Bhagwan Dass, MLA was appointed as Chairperson of the Committee.

The name of the Chairperson & Members of the Committee and number of meeting attended by each of them out of total 21 meetings which were held during the remaining period (year 2024-2025) which is under review are given below:-

Sr. No.	Name of Members		Number of meetings attended
1.	Shri Bhagwan Dass, MLA	Chairperson	12
2.	Shri Jarnail Singh, MLA	Member	11
3.	Smt. Bimla Chaudhary, MLA	Member	09
4.	Shri Ram Karan, MLA	Member	16
5.	Smt. Renu Bala, MLA	Member	16
6.	Shri Kapoor Singh, MLA	Member	14
7.	Dr. Krishan Kumar, MLA	Member	12
8.	Shri Pawan Kharkhauda, MLA	Member	12
*9.	Shri Kanwar Singh, MLA	Member	07

After formation of the 15th Assembly, the Committee for the remaining period of the year 2024-25 was constituted vide notification's no. SHS/15th HVS Committees/ 2024-25/66, dated 23rd November, 2024.

* Shri Kanwar Singh, MLA nominated as Member of the Committee vide notification's no. HVS/SC/ST/BC/01/2024-2025/68, dated 18th December, 2024, for the remaining period of the year 2024-2025.

1.	02.12.2024 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	8	1. स्वागत भाषण 2. समिति ने 16.12.2024 को दोपहर बाद 02:30 बजे हरियाणा विधान सभा में उच्चतर शिक्षा विभाग, तकनीकी शिक्षा विभाग और चिकित्सा शिक्षा एवं अनुसन्धान विभाग, हरियाणा के साथ मौखिक परीक्षण करने का निर्णय लिया
2.	09.12.2024 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	2	The Committee could not transact any agenda due to want of quorum.
3.	14.12.2024 हरियाणा भवन, नई दिल्ली 	6	1. समिति के समक्ष कागज पत्र प्रस्तुत किए गए 2. समिति ने बैठक में महानिदेशक, उच्चतर शिक्षा विभाग, तकनीकी शिक्षा विभाग, चिकित्सा शिक्षा एवं अनुसंधान विभाग और सामाजिक न्याय, अधिकारिता, अनुसूचित जातियों एवं पिछड़े वर्गों के कल्याण और अन्त्योदय (एस.ई.डब्ल्यू.ए.) विभाग, हरियाणा द्वारा यदि क्रमशः दिनांक 04.06.2024, 18.04.2024, 09.05.2024 और दिनांक 05.04.2024 के तहत दिए गए जवाबों पर असंतुष्टता प्रकट करते हुए निर्देश दिया कि इन सभी विभागों से नवीनतम सूचना प्राप्त की जाये तथा समिति के समक्ष मौखिक परीक्षण (ओरल एग्जामिनेशन) के लिए बुलाया जाये ताकि सम्बंधित विभागों के साथ बैठक विस्तार से चर्चा की जा सके
4.	16.12.2024 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	7	1. अनुसूचित जातियों तथा पिछड़े वर्गों के विद्यार्थियों को वजीफा/पोस्ट मैट्रिक छात्रवृत्ति वितरति ना होने के संबंध में अतिरिक्त मुख्य सचिव, हरियाणा सरकार, चिकित्सा शिक्षा एवं अनुसंधान विभाग, हरियाणा के साथ मौखिक परीक्षण 2. अनुसूचित जातियों तथा पिछड़े वर्गों के विद्यार्थियों को वजीफा/पोस्ट मैट्रिक छात्रवृत्ति वितरति ना होने के संबंध में अतिरिक्त मुख्य सचिव, हरियाणा सरकार, चिकित्सा शिक्षा एवं अनुसंधान विभाग, हरियाणा के साथ मौखिक परीक्षण 3. The Committee decided to conduct the oral examinations of the Animal Husbandry & Dairying Department and Skill Development & Industrial Training Department on dated 30.12.2024 at 02:45 P.M. & 3.00 P.M respectively at Haryana Vidhan Sabha, Chandigarh.

			4. समिति ने निर्णय लिया गया कि समिति दिनांक 09.01.2025 से 12.01.2025 तक गोवा राज्य में एक अध्ययन करेगी।
5.	23.12.2024 हरियाणा विधान सभा सचिवालय, चण्डीगढ़।	7	समिति ने दिनांक 20 दिसम्बर, 2024 को हरियाणा राज्य के पूर्व मुख्यमंत्री चौ. औम प्रकाश चौटाला के आकस्मिक निधन हो जाने पर समिति की तरफ से सर्वेदना सन्देश प्रस्तुत किया गया।
6.	30.12.2024 हरियाणा विधान सभा सचिवालय, चण्डीगढ़।	7	समिति ने दिनांक 26 दिसम्बर, 2024 को भारत राज्य के पूर्व प्रधानमंत्री डॉ. मनमोहन सिंह के आकस्मिक निधन हो जाने पर समिति की तरफ से सर्वेदना सन्देश प्रस्तुत किया गया।
7.	04.01.2025 हरियाणा भवन, नई दिल्ली।	3	समिति ने इस बैठक में महानिदेशक, पशुपालन एवं डेयरी विभाग, हरियाणा द्वारा यदि दिनांक 27.12.2024 के तहत दिए गए जवाबों पर गहन मंथन किया। मंथन उपरांत माननीय समिति ने सम्बंधित विभाग से प्राप्त जवाबों पर असंतुष्टता प्रकट करते हुए निर्देश दिया कि सम्बंधित विभाग को मौखिक परीक्षण के लिए बुलाया जाए ताकि विभाग के साथ बैठकर विस्तार से चर्चा की जा सके।
8.	09.01.2025 हरियाणा भवन, नई दिल्ली।	6	The Committee framed the questionnaire which was to be asked/ discussed in the meeting with the Sister Committee of Goa Legislative Assembly on 10 th January, 2025 at 11.00 A.M. at Panajim, Goa. The Committee also discussed the points of common interests which could be discussed with the Officers of the Goa Legislative Assembly.
9.	10.01.2025 गोवा विधान सभा, पणजी मे अधिकारियों के साथ बैठक, पणजी।	5	1. Welcome of the Committee by the Senior Officer, Goa Legislative Assembly. 2. Discussion with the Officers of the Goa Legislative Assembly, Panaji in respect of various schemes run by the Government of Goa.
10.	11.01.2025 Panaji	5	The Committee reviewed its study tour programme undertaken by the Committee w.e.f. 9.01.2025 to 12.01.2025 to the State of Goa.
11.	15.01.2025	7	1. समिति ने बैठक में महानिदेशक, कौशल विकास एवं औद्योगिक प्रशिक्षण विभाग, हरियाणा द्वारा यदि दिनांक 27.12.2024 के तहत दिए गए जवाबों पर गहन मंथन

	हरियाणा विधान सभा सचिवालय, चण्डीगढ़।	क्रिया। मंथन उपरांत माननीय समिति ने संबंधित विभागों से प्राप्त जवाबों पर असंतुष्टता प्रकट करते हुए निर्देश दिया कि संबंधित विभाग के अधिकारियों को समिति के समक्ष मौखिक परीक्षण (ओरल एग्जामिनेशन) के लिए बुलाया जाये ताकि इन सभी संबंधित विषयों पर विस्तार से चर्चा की जा सके। 2. Recommendations/observations of the Committee The Committee discussed about the matter of colonies constructed under the Mahatma Gandhi Basti Yojana. The Committee observed that the basic facilities i.e. electricity, drinking water, roads/streets are not providing properly in these colonies as well as the possession of number of plots have not been given to the allottees. The Committee also observed that the allotted plots have not been registered in favour of the allottees so far. Upon the said observation of the Committee, the detailed reply of the Director, Rural Development Department vide memo dated 21.05.2024 furnished upon the recommendation of the previous Committee, wherein the information in respect of the facilities of the possession of the plots, registration of the plots, electricity, drinking water, unpaved streets and ways of colonies connected with the roads were available, was placed before the Committee. The Committee go through with all the contents of the such information and observed that in maximum number of colonies the basic facilities as stated above have not been provided so far. The Committee took a serious note in this regard and decided to discuss the matter with the concerned departments i.e Rural Development, Development & Panchayats, Energy Department, Public Health Engineering Department, PW (B&R) Department and Revenue & Disaster Management Department to ascertain the factual and latest position in respect of the above-mentioned facilities providing in the colonies in question. The Committee also decided to conduct the oral examination of
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			the above said departments on dated 27.01.2025 wherein the said matter will be discussed at the same time with the concerned officers. The Committee further decided that after conducting the such oral examination, the Committee will conduct the meetings at District Head Quarters levels as well as may also conduct the spot visit in the colonies while conducting the meeting at District Head Quarters. The Committee also directed the officer of the Committee to ask the concerned departments by providing the recommendations/ observations of the Committee, to appear before the Committee on the said scheduled. The Committee also directed that the concerned departments be also asked to provide the detailed and latest relevant information up to 23.01.2025 so that the Committee may examine the same before discuss with the departments. 3. समिति ने निर्णय लिया गया कि समिति की आगामी बैठक दिनांक 18 जनवरी, 2025 का दोपहर 12.30 बजे हरियाणा भवन, नई दिल्ली में आयोजित की जायेगी।
12.	18.01.2025 Haryana Bhawan, New Delhi	2	The Committee could not transect any agenda due to want of quorum.
13.	20.01.2025 हरियाणा विधान सभा सचिवालय, चण्डीगढ़।	6	1. समिति के समक्ष कागज पत्रों का प्रस्तुत करना। 2. अनुसूचित जातियों तथा पिछड़े वर्गों के विद्यार्थियों को वजीफा/पोस्ट मैट्रिक छात्रवृत्ति वितरित न होने के संबंध में महानिदेशक एवं सचिव, हरियाणा सरकार, कौशल विभाग एवं औद्योगिक प्रशिक्षण विभाग, हरियाणा का मौखिक परीक्षण। 3. Recommendation/Observations of the Committee While conducting the oral examination of the Skill Development & Industrial Training Department, the Committee raised various issues in respect of the pendency and the rejections of the post-matric scholarship

			applications. The Departmental representative explained every issue in detail but the Committee not satisfied upon the huge number of rejections and pendency. The departmental representative replied that the Controlling Authority of the concerned portals is Higher Education Department, therefore, there is coordination issue raising day by day in daily practice, resultantly, the issues could not be resolved in time. The departmental representative also suggested that if the concerned portal be handed over to the concerned departments, the matter of the post-matric scholarship will be resolved speedily and also suggested to the Committee to conduct the joint meeting with all the concerned departments i.e. Technical Education, Skill Development and Industrial Training, Medical Education & Research, Animal Husbandry & Dairying and Social Justice, Empowerment Welfare of Scheduled Castes and Backward Classes and Antyodaya (SEWA) alongwith Higher Education Department. So that the matter may be discussed in detail and the such matter be resolved accordingly. The Committee was agree with the suggestion of departmental representative decided that the Higher Education Department along with other related departments be called to discuss the matter in subsequent meeting. The Committee also decided that the next meeting will be fixed later on. 4. अनुसूचित जातियों तथा पिछड़े वर्गों के विद्यार्थियों को वजीफा/पोस्ट मैट्रिक छात्रवृत्ति वितरित न होने के संबंध में महानिदेशक, हरियाणा सरकार, पशुपालन एवं डेयरी विभाग, हरियाणा के साथ मौखिक परीक्षण। 5. Observation/Recommendation of the Committee While conducting the oral examination of Animal Husbandry Department, Haryana, the Committee raised various issues in respect of the pendency of post-matric scholarship applications and rejection as well as sent back to the applicants students. The departmental
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			representatives explained the reason of the pendency and rejections and sent back in detail but the Committee was not satisfied with their replies in this regard. The Committee directed to submit fresh reply in this regard. The departmental representatives ensured to the Committee that fresh reply will be submitted within 10 days positively. The Committee also decided that Animal Husbandry & Dairying Department, Haryana should also be remain present while conducting the joint meeting with all the concerned departments i.e. Technical Education, Skill Development and Industrial Training, Medical Education & Research, Animal Husbandry & Dairying and Social Justice, Empowerment Welfare of Scheduled Castes and Backward Classes and Antyodaya (SEWA) alongwith Higher Education Department. So that the matter may be discussed in detail and the such matter be resolved accordingly. 6. The Committee decided to joint oral examinations of the Energy Department, Public Health Engineering Department, PW (B&R) Department, Rural Development Department and Revenue & Disaster Management and Consolidation Department held on 27.01.2025 at 2.30 P.M. at Haryana Vidhan Sabha Secretariat, Chandigarh.
14.	27.01.2025 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	6	1. महात्मा गाँधी ग्रामीण बस्ती योजना के तहत निर्मित बी पी एल कॉलोनियों में सुविधाएं उपलब्ध करवाने के सम्बन्ध में सामूहिक मौखिक परीक्षण 2. Observation/Recommendation of the Committee During the oral examination of the Departmental representatives the Committee raised the issues in respect of the facilities to be provided to the BPL Colonies constructed under Mahatma Gandhi Gramin Basti Yojana. The Departmental representatives tried to explain each and everything to the Committee but the Committee was not satisfied with their reply as the facts of their replies were contradictory to each other. The Commissioner & Secretary to Government Haryana, Rural Development Department

			stated that due to lack of budget such kind of facilities could not be provided to these colonies in true spirit as required to these colonies and they have demanded Rs.100 crore budget for the next Financial Year and in case if the budget will be given to the Rural Development Department, the facilities will be provided accordingly. The representatives of the department requested to the Committee to give two months time to submit the fresh reply. The representatives of departments stated that the task force will be constituted under the Chairmanship of all the Deputy Commissioners and the fresh data will be collected and after consolidating the same the same will be placed before the Committee within two months so that the same may be examined/discussed in the Committee in its subsequent meetings. The Committee acceded the requested and gave time of two months to collect the data and place it before the Committee and also asked them to give priority in providing these facilities to these colonies which have completed the construction work of 25% and above. The Rural Development Department ensured to the Committee that the colonies will be bifurcated as per their status and the colonies which have been completed the work of more than 25%, priority of providing facility will be given to them. The Committee further asked the Departments to submit the replies within stipulated period and also stated that the Committee will spot visits at the District Head Quarters as well as at the concerned colonies in the subsequent meetings.
15.	03.02.2025 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	5	The Committee scrutinized the reply received from the Social Justice, Empowerment, Welfare of Scheduled Castes Backward Classes and Antodaya Department (SEWA) relating to the reservation/ representation of Scheduled Castes and Backward Classes categories as well as backlog in appointment and promotion of employees in all the Department/ Boards/ Universities/ Corporations etc. of State of Haryana. The Committee was not satisfied with the reply given by the department and decided to discuss the same during the oral examination.

16.	10.02.2025 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	5	1. Paper placed before the Committee. 2. The Committee partly scrutinized the reply received from the Deputy Director, Sectoral Cell O/o Director General, MSME, Haryana regarding facilities providing to the Scheduled Castes categories for establishing the industries in the State of Haryana.
17.	17.02.2025 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	4	1. Paper placed before the Committee. 2. The Committee scrutinized the reply received through Memo No. MSME/SC/Info/2024/3859, dated 03.09.2024 from the Deputy Director, Sectoral Cell O/o Director General MSME, Haryana regarding facilities providing to the Scheduled Castes, Categories for establishing the industries in the State of Haryana. The Committee noted the contents and decided that the said matter will be taken up in the subsequent meetings. 3. The training of e-NeVA portal was given by the officers and officials of e-NeVA portal to the Hon'ble Members of the Committee present in the said meeting. 4. The Committee decided to hold its own meeting on 22.02.2025 at 12:00 Noon at PWD Rest House, Gurugram.
18.	22.02.2025 PWD, Rest House, Gurugram	2	The Committee could not transect any agenda due to want of quorum.
19.	24.02.2025 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	3	1. The Committee scrutinized the replies received through letter No.10320, dated 13.05.2024 from the Director General, Social Justice & Empowerment, Welfare of Scheduled Castes & Backward Classes and Antyodaya (SEWA) Department, Haryana, upon the recommendation/observation in respect of strength & representation to the Backward Classes category which have been inserted in 47th Report of the Committee. The Committee was not satisfied with the replies and decided to orally examine the departmental representatives of the said department in one of its subsequent meetings. 2. The Committee scrutinized the replies received through Memo No.सं-3/2024/15493, dated 07.08.2024 from the Director General,

			Social Justice & Empowerment, Welfare of Scheduled Castes & Backward Classes and Antyodaya (SEWA) Department, Haryana, Panchkula in respect of district wise details of repair of the house of BPL families. The Committee minutely examine the contents of the reply, The Committee was satisfied with the reply and decided to drop the matter. 3. The Committee scrutinized the replies received thorough letter No. HFA/VS/2024-25/451, dated 16.08.2024 from the Director General, Department of Housing For All, Haryana, C-15, Awas Bhawan, Sector-6, Panchkula in respect of detail of the homeless people of the SC Categories alongwith utilization/un-utilization of budget and pending applications. The Committee minutely examine the contents of the reply and scheme and stated that such scheme is very valuable for the poor people and decided to keep pending at this stage as the same will be take up in the subsequent meetings. 4. Pending matter of Urban Local Bodies Department regarding vacancies & backlog available in the direct recruitment and promotional posts, status of Malin-Bastis, facilities of scavengers as well as budget allotted under the component plan of Scheduled Castes/Backward Classes and utilization of the same etc. for which reply/information is still awaited from the said department was brought to the notice of the Committee in the meeting held on dated 24.02.2025. The Committee was not satisfied with the replies and decided to orally examine the departmental representatives of the said department in one of its subsequent meetings. 5. The Committee partly drafted the 48th Report for the year 2024-25.
20.	03.03.2025 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	6	SCRUTINY OF THE REPLY :- 1. Letter No1554/HA/PMS, dated 20.02.2025 received from the Animal Husbandry & Dairying Department sending therewith the details of sent back applications of Scheduled Castes and OBC students, as asked by the Committee in its meeting held on 20.01.2025,

			was placed before the Committee. The Committee minutely examine the contents of the reply and decided that being the replies still awaited from the Skill Development & Industrial Training Department, such matter be keep pending and the same will be again discuss together with the reply of said department in the subsequent meetings. 2. Pending matter of the Chief Secretary to Government, Haryana, Human Resources-III Branch regarding vacancies of backlog of the Scheduled Castes, Scheduled Tribes and other Backward Classes Categories in the Central Higher Education Institutions/Universities etc. for which reply/ information is still awaited from the said matter was brought to the notice of the present Committee in its meeting held on dated 03.03.2025 and the Committee decided to keep the pending of such matter as the same will be takeup in the subsequent meetings. 3. Pending matter of 85th amendment of the Constitution which was not implementing in true spirit. Upon the recommendation and observation of the previous committee the matter was referred to the Advocate General Haryana and the Chief Secretary to Govt. Haryana to furnish their replies in respect of implementation of the said 85th amendment. Now such pending matter was brought to the notice of the present Committee in its meeting held on dated 24.02.2025 and Committee minutely examine the matter and observed that such matter is very important and the same may be take up in the subsequent meetings by the committee which will be constituted for the year 2025-26. 4. Pending matter was brought to the kind notice of the Committee and the Committee was of the view that when the effected Ex. Member is satisfied and don't want to take any action against the culprits, then no need to proceed the matter further, therefore, the Committee decided to drop the matter.
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			5. The Committee partly drafted the 48th Report for the year 2024-25.
21.	10.03.2025 हरियाणा विधान सभा सचिवालय, चण्डीगढ़	8	1. The Committee finalized the 48 th Report for the year 2024-25. 2. The Chairperson/Acting Chairpersons of the Committee confirmed the Proceedings of the meetings of the Committee.

The Committee held its meetings at place of outside Chandigarh as details below:-

Sr. No.	Date of Meetings	Place of Meetings
1.	27.04.2024	PWD, Rest House, Gurugram
2.	31.05.2024	PWD, Rest House, Gurugram
3.	24.06.2024	Pahalgam
4.	26.06.2024	Srinagar
5.	27.06.2024	Sonmarg
6.	14.12.2024	Haryana Bhawan, New Delhi
7.	04.01.2025	Haryana Bhawan, New Delhi
8.	09.01.2025	Haryana Bhawan, New Delhi
9.	10.01.2025	Goa Legislative Assembly
10.	11.01.2025	Panaji
11.	18.01.2025	Haryana Bhawan, New Delhi
12.	22.02.2025	PWD, Rest House, Gurugram

Report Presented

The Committee presented its Forty Seventh Report for the year 2024-2025 in the House on 18th March, 2025.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha, Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2024-25 consisting of nine Members was constituted by the Hon'ble Speaker, Haryana Vidhan Sabha on 29th March, 2024 and the notification in this regard was issued vide notification No. SHS/Committee/2024-2025/21 dated Chandigarh, 29th March, 2024.

Shri Aftab Ahmed, M.L.A, a member of the Committee, was appointed as Chairperson of the Committee.

During the period under review the Committee held total 21 meetings out of which in one meeting there was no quorum.

The name of the Members and number of meetings attended by each of them are as under:-

Sr. No.	Name of the Members	Number of meetings attended
1	Shri Aftab Ahmed, M.L.A.	15
2	Shri Rajinder Singh Joon, M.L.A.	15
3	Shri Dura Ram, M.L.A.	04
4	Shri Sita Ram Yadav, M.L.A.	15
5	Shri Devender Singh Babli, M.L.A.	06
6	Shri Amarjeet Dhanda, M.L.A.	04
7	Shri Balbir Singh, M.L.A.	14
8	Shri Subhash Gangoli, M.L.A.	16
9	Shri Dharampal Gonder, M.L.A.	09
*10	Sh. Indu Raj, M.L.A.	08

* Sh. Indu Raj, M.L.A. was nominated by the Hon'ble Speaker as Special Invitee to serve on the Committee w.e.f. 13th June, 2024 for the remaining period of the year 2024-25.

Meetings held and Business Transacted

The details, showing the dates of meetings held, the number of Members present and business transacted in each meeting are explained as under: -

Sr. No.	Date of Meetings	Number of Members Present	Business Transacted
1.	3 rd April, 2024	5	(i) Welcome Address. (ii) Discussion regarding the scope and functions of the Committee.
2.	10 th April, 2024	3	The Committee scrutinized the assurances as contained in the 53 rd Report of the Committee on Government Assurances of Haryana Vidhan Sabha.
3.	18 th April, 2024	3	(i) The Committee acceded the request of Spl Sr. Secretary to ACSMER, Government Haryana, Medical Education & Research Department made vide Letter No. SSS/ACSMER/ 2024/ SPL-1, dated 16.04.2024 for the postponement of oral examination. (ii) The Committee orally examined the representatives of Housing For All Department upon relevant outstanding assurances as contained in the 53 rd Report of the Committee.
4.	24 th April, 2024	5	The Committee scrutinized the replies received from the Medical Education & Research Department upon their relevant outstanding assurances as contained in the 53 rd Report of the Committee.
5.	26 th April, 2024 (Haryana Bhawan, New Delhi)	5	The Committee scrutinized the replies received from the Development and Panchayats Department upon their relevant outstanding assurances as contained in the 53 rd Report of the Committee.

6.	29 th May, 2024	6	(i) The Committee acceded the request of Additional Chief Secretary to Government Haryana, Medical Education & Research Department made vide D.O. Letter No. PS/ACSMER/2024, dated 22.05.2024 for the postponement of oral examination. (ii) The Committee orally examined the representatives of Transport Department upon relevant outstanding assurances as contained in the 53 rd Report of the Committee.
7.	6 th June, 2024	8	The Committee scrutinized the replies received from the Rural Development Department upon their relevant outstanding assurances as contained in the 53 rd Report of the Committee.
8.	10 th June, 2024	6	The Committee scrutinized the assurances of paras from 1 to 20 given by the concerned Ministers on the floor of the House during the Session held in December, 2023.
9.	19 th June, 2024	6	(i) The Committee acceded the request of Commissioner & Secretary to Government Haryana, Development & Panchayats Department made vide D.O. Letter No. PS/C&S/2024/7, dated 19.06.2024 for the postponement of oral examination. (ii) The Committee scrutinized the assurances of paras from 21 to 40 given by the concerned Ministers on the floor of the House during the Session held in December, 2023.
10.	25 th June, 2024	9	The Committee scrutinized the assurances of paras from 41 to 60 given by the concerned Ministers on the floor of the House during the Session held in December, 2023.
11.	28 th June, 2024 (Haryana Bhawan, New Delhi)	5	The Committee scrutinized the assurances of paras from 61 to 80 given by the concerned Ministers on the floor of the House during the Session held in December, 2023.

12.	3 rd July, 2024	8	The Committee orally examined the representatives of Medical Education & Research, Development & Panchayats and Rural Development Departments upon relevant outstanding assurances as contained in the 53 rd Report of the Committee.
13.	10 th July, 2024	5	(i) The Committee acceded the request of the Director General, Industries & Commerce Department made vide Memo No. DIH/C/2024/5377-A dated 09.07.2024 for the postponement of oral examination. (ii) The Committee orally examined the representatives of Mines & Geology and Sports & Youth Affairs Departments upon relevant outstanding assurances as contained in the 53 rd Report of the Committee.
14.	17 th July, 2024	5	The Committee scrutinized the assurances of paras from 81 to 100 given by the concerned Ministers on the floor of the House during the Session held in December, 2023.
15.	24 th July, 2024	5	The Committee scrutinized the assurances of paras from 101 to 124 given by the concerned Ministers on the floor of the House during the Session held in December, 2023.
16.	30 th July, 2024	5	The Committee scrutinized the assurances of paras from 1 to 25 given by the concerned Ministers on the floor of the House during the Budget Session, 2024.
17.	2 nd August, 2024 (Haryana Bhawan, New Delhi)	3	The Committee scrutinized the assurances of paras from 26 to 50 given by the concerned Ministers on the floor of the House during the Budget Session, 2024.
18.	7 th August, 2024	5	The Committee orally examined the representatives of Fisheries and Industries & Commerce Departments upon relevant outstanding assurances as contained in the 53 rd Report of the Committee.

19.	14 th August, 2024	5	(i) The Committee acceded the request of the Principal Secretary to Government Haryana, Higher Education Department made vide Memo No. 7/10-2024 Co. (2) dated 13.08.2024 for the postponement of oral examination. (ii) The Committee orally examined the representatives of Technical Education Department upon relevant outstanding assurances as contained in the 53rd Report of the Committee.
20.	21 st August, 2024	3	The Committee scrutinized the assurances of paras from 51 to 100 given by the concerned Ministers on the floor of the House during the Budget Session, 2024.

After constitution of the fifteenth Assembly, the new Committee on Government Assurances consisting of nine Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha for the remaining period of the year 2024-25 on 23rd November, 2024 vide notification No. SHS/15th HVS Committees/2024-2025/66 dated, Chandigarh, the 23rd November, 2024.

Shri Bharat Bhushan Batra, M.L.A, a member of the Committee, was appointed as Chairperson of the Committee.

During the period under review the Committee held total 15 meetings out of which in one meeting there was no quorum.

The name of the Members and number of meetings attended by each of them are as under:-

Sr. No.	Name of the Members	Number of meetings attended
1	Shri Bharat Bhushan Batra, M.L.A.	11
2	Mohammed Ilyas, M.L.A.	07
3	Shri Mool Chand Sharma, M.L.A.	14
4	Shri Laxman Singh Yadav, M.L.A.	06
5	Shri Tejpal Tanwar, M.L.A.	07
6	Smt. Shalley Chaudhary, M.L.A.	10
7	Shri Jagmohan Anand, M.L.A.	08
8	Shri Umed Singh, M.L.A.	08
9	Smt. Manju Chaudhary, M.L.A.	08

*10	Smt. Bimla Chaudhary, M.L.A.	08
*11	Sh. Indu Raj, M.L.A.	07
*12	Smt. Vinesh, M.L.A.	04

*Smt. Bimla Chaudhary, M.L.A., Sh. Indu Raj, M.L.A. and Smt. Vinesh, M.L.A. nominated by the Hon'ble Speaker as Special Invitees to serve on the Committee w.e.f. 17th December, 2024 for the remaining period of the year 2024-25.

Meetings held and Business Transacted

The details, showing the dates of meetings held, the number of Members present and business transacted in each meeting are explained as under: -

Sr. No.	Date of Meetings	Number of Members Present	Business Transacted
1.	4 th December, 2024	8	(i) Welcome Address. (ii) Discussion regarding the scope and functions of the Committee. (iii) The Committee orally examined the representatives of Home and Irrigation & Water Resources Departments upon relevant outstanding assurances as contained in the 53 rd Report of the Committee.
2.	11 th December, 2024	5	The Committee scrutinized the assurances of paras from 51 to 100 given by the concerned Ministers on the floor of the House during the Budget Session, 2024.
3.	18 th December, 2024	9	The Committee orally examined the representatives of New and Renewable Energy, Ayush and Urban Local Bodies Departments upon relevant outstanding assurances as contained in the 53 rd Report of the Committee.
4.	26 th December, 2024	3	(i) The Committee acceded the request of Principal Secretary to Government, Haryana Labour Department made vide D.O. Letter No. PS/PSL-2024/19, dated 24.12.2024 for the postponement of oral examination.

			(ii) The Committee acceded the request of Commissioner & Secretary to Government, Haryana School Education Department made vide D.O. Letter No. PS/C&S/2024/140, dated 23.12.2024 for the postponement of oral examination. (iii) The Committee scrutinized the assurances of paras from 101 to 150 given by the concerned Ministers on the floor of the House during the Budget Session, 2024.
5.	28 th December, 2024 (Haryana Bhawan, New Delhi)	4	The Committee scrutinized the assurances of paras from 151 to 200 given by the concerned Ministers on the floor of the House during the Budget Session, 2024.
6.	2 nd January, 2025	3	The Committee orally examined the representatives of Public Health Engineering and Town & Country Planning Departments upon relevant outstanding assurances as contained in the 53 rd Report of the Committee
7.	11 th January, 2025 (Haryana Bhawan, New Delhi)	6	The Committee scrutinized the assurances of paras from 201 to 250 given by the concerned Ministers on the floor of the House during the Budget Session, 2024.
8.	15 th January, 2025	9	The Committee orally examined the representatives of Rural Development and School Education Departments upon relevant outstanding assurances as contained in the 53 rd Report of the Committee
9.	22 nd January, 2025	8	The Committee orally examined the representatives of Medical Education & Research and Public Works (B&R) Departments upon relevant outstanding assurances as contained in the 53 rd Report of the Committee
10.	29 th January, 2025	9	The Committee orally examined the representatives of Agriculture & Farmers Welfare and Higher Education Departments upon relevant outstanding assurances as contained in the 53 rd Report of the Committee

11.	5 th February, 2025	10	The Committee orally examined the representatives of Labour, Agriculture & Farmers Welfare and Horticulture Departments upon relevant outstanding assurances as contained in the 53 rd Report of the Committee.
12.	12 th February, 2025 (Surajkund, Faridabad)	4	The Committee scrutinized the assurances of paras from 251 to 291 given by the concerned Ministers on the floor of the House during the Budget Session, 2024.
13.	19 th February, 2025	5	The Committee scrutinized the assurances of paras from 1 to 46 given by the concerned Ministers on the floor of the House during the Winter Session December, 2024.
14.	7 th March, 2025	12	The Committee finalized its 54 th Report of the Committee on Government Assurances for the year 2024-25.

The details of the meetings held at places outside Chandigarh are as under: -

Sr. No.	Date of Meetings	Place of Meetings
1.	26.04.2024	Haryana Bhawan, New Delhi
2.	28.06.2024	Haryana Bhawan, New Delhi
3.	02.08.2024	Haryana Bhawan, New Delhi
4.	28.12.2024	Haryana Bhawan, New Delhi
5.	11.01.2025	Haryana Bhawan, New Delhi
6.	12.02.2025	Surajkund, Faridabad

Report Presented

The Chairperson on behalf of the Committee presented its 54th Report for the year 2024-25 to the House on 28th March, 2025.

Proceedings

The record of proceedings of meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee consisting of 9 Members of the Haryana Vidhan Sabha (including the Advocate General) was nominated by the Hon'ble Speaker on the 29.03.2024 and was notified vide Notification No. SHS/Committees/2024-25/21, dated 29.03.2024. (Committee had worked upto dated 12th September, 2024, as on such date 14th Assembly was dissolved).

Shri Laxman Singh Yadav, M.L.A. was appointed as Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 25 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following Table:—

Sr. No.	Name of the Members		Number of meetings Attended
1.	Shri Laxman Singh Yadav, M.L.A.	Chairperson	17
2.	Shri Jagbir Singh Malik, M.L.A.	Member	17
3.	Shri Abhay Singh Chautala, M.L.A.	Member	Nil
4.	Shri Jaiveer Singh, M.L.A.	Member	17
5.	Shri Ghanshyam Saraf, M.L.A.	Member	12
6.	Shri Sandeep Singh, M.L.A.	Member	Nil
7.	Shri Amit Sihag, M.L.A.	Member	08
8.	Shri Indu Raj, M.L.A.	Member	12
9.	Advocate General, Haryana.	Member	Nil

Special Invitee

* Shri Shamsher Singh Gogi, M.L.A.

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* Shri Shamsher Singh Gogi, MLA, Special Invitee was nominated of the Committee vide Notification No. HVS-SLC-1/2024-25/31, dated 13.06.2024.

Resignation tendered by Shri Shamsher Singh Gogi, MLA, Special Invitee of the Committee vide Notification No .HVS-SLC-1/2024-25/34, dated 19.06.2024 .

Meetings held and Business transacted

The date of meetings, the number of Members present and the Business transacted at each meeting are given below:-

Sr. No.	Date of Meeting	Number of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1.	02.04.2024	5	Welcome Address.
2.	09.04.2024	4	1. Paper placed before the Committee. 2. Selection of Rules for Scrutiny.
3.	16.04.2024	5	1. Paper placed before the Committee. 2. Selection of Rules for Scrutiny. 3. The Committee scrutinized the reply received from Director, Haryana State Seed Certification Agency, Panchkula relating to implementation of observations/recommendations of the Committee made in its 51 st Report for the year 2023-24 in respect of the Haryana State Seed Certification Agency Rules, 1976. 4. The Committee decided to undertake its study tour programme to the Union Territory of Leh and Ladakh from 07.06.2024 to 12.06.2024.
4.	23.04.2024	4	1. The Committee study of the Rights of Persons with Disabilities (RPwD) Act, 2016. 2. The Committee decided to hold its own meeting on 04.05.2024 at 1.00 P.M. at Haryana Bhawan, New Delhi.
5.	30.04.2024	1	No Business was transacted for want of quorum.

6.	04.05.2024 New Delhi	Nil	No Business was transacted for want of quorum.
7.	07.05.2024	2	No Business was transacted for want of quorum.
8.	14.05.2024	Nil	No Business was transacted for want of quorum.
9.	28.05.2024	6	1. The Committee condoles the sad demise of Shri Rakesh Daultabad, MLA. 2. The Committee scrutinized the Haryana Rights of Persons with Disabilities (HRPwD) Rules, 2019. 3. The Committee again decided to undertake its study tour programme to the Union Territory of Leh and Ladakh from 06.06.2024 to 12.06.2024.
10.	06.06.2024 New Delhi	4	The Committee chalked out the study tour programme & framed the questionnaire which is to be undertaken by the Committee w.e.f. 06.06.2024 to 12.06.2024 to the Union Territory of Leh and Ladakh.
11.	08.06.2024 Kargil	3	The Committee framed the questionnaire which is to be discussed with the Lt. Governor, Union Territory of Leh and Ladakh during its tour.
12.	10.06.2024 Nubra Valley	2	No Business was transacted for want of quorum.
13.	11.06.2024 Ladakh	1	No Business was transacted for want of quorum.
14.	18.06.2024	7	1. Papers placed before the Committee. 2. The Committee scrutinized the Haryana Rights of Persons with Disabilities (HRPwD) Rules, 2019.
15.	25.06.2024	5	1. The Committee scrutinized the reply received from the Secretary, HERC regarding the Haryana Electricity Regulatory Commission (Officers and

			Employees Conditions of Service) Regulations, 2022 framed under the Electricity Act, 2003. The Committee noted its contents. The Committee has further desired to orally examine the departmental representatives in its meeting held on 09.07.2024 at 2.00 P.M at Haryana Vidhan Sabha, Chandigarh. 2. The Committee decided to undertake its study tour programme to the State of Karnataka from 07.07.2024 to 12.07.2024.
16	02.07.2024	5	1. Oral examinations of the Additional Chief Secretary to Government, Haryana, Town & Country Planning and Urban Estates Department regarding the followings:- (i) Non-Implementation of the observations/ recommendations made by the Committee in its 42nd Report for the year 2013-14 regarding the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963. (ii) Non-implementation of the observations/ recommendations made by the Committee in its 45th Report for the year 2016-17 in respect of the Haryana Apartment Ownership Rules, 1987 framed under the Haryana Apartment Ownership Act, 1983. (iii) Non-implementation of the observations/ recommendations made by the Committee in its 45th Report for the year 2016-17 in respect of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975. 2. The Committee decided to oral examination of the Additional Chief Secretary to Government, Haryana, Environment, Forest and Wild Life Department held on

			09.07.2024 at 2.00 P.M. at Haryana Vidhan Sabha, Chandigarh.
17.	09.07.2024	5	1. Oral examination of the Additional Chief Secretary to Government, Haryana, Environment, Forest and Wild Life Department regarding non-implementation of the observations/recommendations made by the Committee in its 39th Report for the year 2010-2011 in respect of the Wild Life (Protection) Haryana Rules, 1974 framed under the Wild Life (Protection) Act, 1972. 2. Oral examination of the Additional Chief Secretary to Government, Haryana, Energy Department on the reply furnished vide memo No.3253, dated 02.11.2023 regarding the Haryana Electricity Regulatory Commission (Officers and Employees Conditions of Service) Regulations, 2022 framed under the Indian Electricity Act, 2003. 3. The Committee decided to undertake its study tour to the State of Uttar Pradesh w.e.f. 21.07.2024 to 26.07.2024. 4. The Committee also decided to oral examination of the Commissioner & Secretary to Government, Haryana, Development & Panchayats Department regarding non-implementation of the observations/recommendations made by the Committee in its 49th Report for the year 2021-22 in respect of the Haryana Rural Development Fund Rules, 1987 framed under the Haryana Rural Development Fund Act, 1986 held on 16.07.2024 at 2.00 P.M at Haryana Vidhan Sabha, Chandigarh.
18.	16.07.2024	2	No Business was transacted for want of quorum.

19.	21.07.2024 New Delhi	2	No Business was transacted for want of quorum.
20.	23.07.2024	4	1. The Committee condoles the sad demise of Shri Umesh Yadav S/o Shri Om Prakash Yadav, MLA. 2. Papers placed before the Committee. 3. The Committee scrutinized the reply received from the Deputy Director (Panchayat), Haryana Rural Development Fund Administration Board regarding the Haryana Rural Development Fund Rules, 1987 framed under the Haryana Rural Development Fund Act, 1986. The Committee also decided to orally examine the above said department on 06.08.2024 at 2.00 P.M. at Haryana Vidhan Sabha, Chandigarh. 4. The Committee decided to hold its own meeting on 03.08.2024 at 02.00 P.M. at Haryana Bhawan, New Delhi. 5. The Committee decided to oral examination of the Additional Chief Secretary to Government, Haryana, Agriculture and Farmers Welfare Department held on 30.07.2024 at 2.00 P.M. at Haryana Vidhan Sabha, Chandigarh.
21.	30.07.2024	5	1. Oral examination of the Additional Chief Secretary to Government, Haryana, Agriculture and Farmers Welfare Department regarding the followings: (i) Non-implementation of the observations/ recommendations made by the Committee in its 47th Report for the year 2018-19 in respect of the Punjab Warehouses Rules, 1958 framed under the Punjab Warehouses Act, 1957. (ii) Non-implementation of the observations/ recommendations made by the Committee in its 49th Report for the year 2021-22 in respect of the Haryana State Seed Certification Agency Rules, 1976.

			(iii) Non-implementation of the observations/ recommendations made by the Committee in its 50th Report for the year 2022-23 in respect of the Punjab Fruit Nurseries Rules, 1961 framed under the Punjab Fruit Nurseries Act, 1961. 2. The Committee decided to hold its own meeting on 03.08.2024 at 02.00 P.M. at Haryana Bhawan, New Delhi.
22.	03.08.2024	4	The Committee scrutinized the reply received from the Director General, Higher Education Department, Haryana, Panchkula vide letter dated 25.04.2024 in respect of the Haryana Affiliated Colleges (Security of Service) Rules, 2006 framed under the Haryana Affiliated Colleges (Security of Service) Act, 1979.
23.	06.08.2024	4	1. Oral examination of the Commissioner & Secretary to Government, Haryana, Development & Panchayats Department on the reply furnished vide memo no. HRDF.2024/5580, dated 12.07.2024 regarding the Haryana Rural Development Fund Rules, 1987 framed under the Haryana Rural Development Fund Act, 1986. 2. The Committee decided to oral examination of the Additional Chief Secretary to Government, Haryana, Co-operation Department held on 13.08.2024 at 2.00 P.M. at Haryana Vidhan Sabha, Chandigarh.
24.	13.08.2024	1	No Business was transacted for want of quorum.
25.	20.08.2024	3	1. The Committee scrutinized the reply received from the Registrar, Co-operative Societies, Panchkula vide dated 12.08.2024 in respect of the Haryana Co-operative Societies Rules, 1989 framed under the Haryana Co-operative Societies Act, 1984. 2. Proceedings confirmed by the Chairperson of the Committee.

After the General Election and on constitution of the 15th Assembly on dated 25.10.2024, the Committee on Subordinate Legislation consisting of 9 Members of the Haryana Vidhan Sabha (including the Advocate General) was nominated by the Hon'ble Speaker, for the remaining period of the year 2024-25 on 23rd November, 2024 and notified vide Notification No. SHS/15th HVS Committees/2024-2025/66, dated 23.11.2024.

Smt. Krishna Gahlawat, M.L.A. was appointed as Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 19 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following Table:-

Sr. No.	Name of the Members	Number of meetings Attended	
1.	Smt. Krishna Gahlawat, M.L.A	Chairperson	14
2.	Shri Ashok Kumar Arora, M.L.A.	Member	14
3.	Shri Ram Kumar Kashyap, M.L.A.	Member	10
4.	Shri Naresh Selwal, M.L.A	Member	13
5.	Smt. Renu Bala, M.L.A.	Member	10
6.	Shri Nikhil Madan, M.L.A.	Member	10
7.	Shri Satpal Jamba, M.L.A.	Member	11
8.	Shri Aditya Surjewala, M.L.A.	Member	08
9.	Advocate General, Haryana.	Member	NIL
Special Invitees			
*	(i) Shri Ghanshyam Saraf, MLA		10
*	(ii) Shri Devender Kadyan, MLA		07
**	(iii) Shri Raghubir Tewatia, MLA		06

* Shri Ghanshyam Saraf, MLA and Shri Devender Kadyan, MLA were nominated as Special Invitees of the Committee vide Notification No .HVS-SLC-1/2024-25/73, dated 18.12.2024.

** Shri Raghubir Tewatia, MLA was nominated as Special Invitee of the Committee vide Notification No .HVS-SLC-1/2024-25/1, dated 15.01.2025.

Meetings held and Business transacted

The date of meetings, the number of Members present and the Business transacted at each meeting are given below:-

Sr. No.	Date of Meeting	Number of Members/Special Invitees Present	Business Transacted
1	2	3	4
1.	03.12.2024	7	After formation of the 15 th Assembly, Welcome Address by the constitute new Committee.
2.	10.12.2024	6	1. Paper placed before the Committee. 2. Selection of Rules for Scrutiny.
3.	17.12.2024	6	The Committee scrutinized the Haryana Aided School (Security of Service) Rules, 1974 framed under the Haryana Aided School (Security of Service) Act, 1971.
4.	24.12.2024	8	1. The Committee condoles the sad demise of Ch. Om Prakash Chautala, former Chief Minister, Haryana. 2. The Committee decided to hold its own meeting on 28.12.2024 at 02.30 P.M. at PWD(B&R), Rest House, Gurugram.
5.	28.12.2024 PWD, Rest House, Gurugram	8	1. Paper placed before the Committee. 2. The Committee study of the Haryana Housing Board Act, 1971. 3. Selection of Rules for Scrutiny.
6.	31.12.2024	4	The Committee condoles the sad demise of Dr. Manmohan Singh, former Prime Minister of India.
7.	07.01.2025	6	The Committee scrutinized of the Housing Board Haryana Disposal of Property, Betterment Charges, Eviction, Assessment of Damages and Manner of Appeal) Rules, 1975 framed under the Haryana Housing Board Act, 1971.

8.	14.01.2024	6	1. The Committee partly scrutinized of the Housing Board Haryana Disposal of Property, Betterment Charges, Eviction, Assessment of Damages and Manner of Appeal) Rules, 1975 framed under the Haryana Housing Board Act, 1971. 2. The Committee decided to hold its own meeting on 18.01.2025 at 02.00 P.M. at PWD (B&R), Rest House, Gurugram.
9.	18.01.2025 PWD, Rest House, Gurugram	5	1. The Committee partly scrutinized of the Housing Board Haryana (Disposal of Property, Betterment Charges, Eviction, Assessment of Damages and Manner of Appeal) Rules, 1975 framed under the Haryana Housing Board Act, 1971. The Committee has found that no suggestion is required in it, so now instead of the above Rule, the Committee will take up some other rules in its next meetings. 2. The Committee discussed the Punjab Scheduled Roads and Unregulated Development of Controlled Areas Rules, 1965 framed under the Punjab Irregular Development of Scheduled Roads and Controlled Areas Act, 1963, the Haryana Apartment Ownership Act, 1983 and the Haryana Urban Areas Development and Regulation Act, 1976 in respect of the non-implementation of the observations/ recommendations made by the Committee in its 42nd and 45th Reports for the years 2013-14 and 2016-17. The Committee has desired that the above rules will be discussed with the departmental representatives in its meeting to be held on 21.01.2025 at 2.30 P.M in Haryana Vidhan Sabha.

10.	21.01.2025	7	1. Oral examination of the Additional Chief Secretary to Government, Haryana, Town & Country Planning and Urban Estates Department regarding the followings: (i) Non-implementation of the observations/ recommendations made by the Committee in its 42nd Report for the year 2013-14 in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules, 1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963. (ii) Non-implementation of the observations/ recommendations made by the Committee in its 45th Report for the year 2016-17 in respect of the Haryana Apartment Ownership Rules, 1987 framed under the Haryana Apartment Ownership Act, 1983. (iii) Non-implementation of the observations/ recommendations made by the Committee in its 45th Report for the year 2016-17 in respect of the Haryana Development and Regulation of Urban Areas Rules, 1976 framed under the Haryana Development and Regulation of Urban Areas Act, 1975. 2. The Committee decided to oral examination of the Additional Chief Secretary to Government, Haryana, Social Justice, Empowerment, Welfare of Scheduled Castes and Backward
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			Classes & Antyodaya (SEWA) Department held on 28.01.2025 at 2.30 P.M. at Haryana Vidhan Sabha, Chandigarh.
11.	28.01.2025	9	1. Oral examination of the Additional Chief Secretary to Government, Haryana, Social Justice, Empowerment, Welfare of Scheduled Castes & Backward Classes and Antyodaya (SEWA) Department, Haryana regarding non-supply of the replies on the observations/recommendations of the Committee made in respect of the Haryana Rights to Persons with Disabilities (HRPwD) Rules, 2019 framed under the Rights of Persons with Disabilities (RPwD) Act, 2016. 2. The Committee decided to oral examination of the Principal Secretary to Government, Haryana, School Education Department held on 04.02.2025 at 2.30 P.M. at Haryana Vidhan Sabha, Chandigarh.
12.	04.02.2025	10	1. Oral examination of the Principal Secretary to Government, Haryana, School Education Department regarding non-implementation of the observations/ recommendations made by the Committee in its 50th Report for the year 2022-2023 in respect of the Haryana School Education Rules, 2003 framed under the Haryana School Education Act, 1995. 2. The Committee decided to oral examination of the Commissioner & Secretary to Government, Haryana, Development & Panchayats Department held on 11.02.2025 at 2.30 P.M. at Haryana Vidhan Sabha, Chandigarh.

			3. The Committee also decided to hold its own meeting on 07.02.2025 at 3.00 P.M. at Hotel Rajhans, Suraj Kund, Faridabad.
13.	07.02.2025 Surajkund, Faridabad	3	No Business was transacted for want of quorum.
14.	11.02.2025	6	1. Oral examination of the Commissioner & Secretary to Government, Haryana, Development & Panchayats Department regarding the Haryana Rural Development Fund Rules, 1987 framed under the Haryana Rural Development Fund Act, 1986. 2. The Committee decided to oral examination of the Additional Chief Secretary to Government, Haryana, Agriculture and Farmers Welfare Department held on 18.02.2025 at 2.30 P.M. at Haryana Vidhan Sabha, Chandigarh.
15.	18.02.2025	4	1. Oral examination of the Additional Chief Secretary to Government, Haryana, Agriculture and Farmers Welfare Department regarding the followings: (i) Non-implementation of the observations/recommendations made by the Committee in its 50th Report for the year 2022-23 in respect of the Punjab Fruit Nurseries Rules, 1961 framed under the Punjab Fruit Nurseries Act, 1961. (ii) Non-implementation of the observations/recommendations made by the Committee in its 49th Report for the year 2021-22 in respect of the Haryana State Seed Certification Agency Rules, 1976.

			2. The Committee decided to hold its own meeting on 23.02.2025 at 3.00 P.M. at Hotel Rajhans, Suraj Kund, Faridabad.
16.	23.02.2025 Surajkund, Faridabad	1	No Business was transacted for want of quorum.
17.	25.02.2025	6	1. The Committee partly drafted its 52 nd report for the year 2024-25. 2. The Committee decided to hold its own meeting on 01.03.2025 at 12.30 P.M. at PWD, Rest House, Gurugram.
18.	01.03.2025 PWD, Rest House, Gurugram	4	No Business was transacted for want of quorum.
19.	13.03.2025	7	1. Paper placed before the Committee. 2. The Committee drafted & finalized the 52 nd report for the year 2024-25. 3. Proceedings confirmed by the Chairperson and Acting Chairperson of the Committee.

Meetings at Places other than Chandigarh.

The Committee held its meetings on the following dates and places:-

Sr. No.	Place	Date	Sr. No.	Place	Date
1.	Haryana Bhawan, New Delhi	04.05.2024	2.	Haryana Bhawan, New Delhi	06.06.2024
3.	Kargil	08.06.2024	4.	Nubra Valley	10.06.2024
5.	Ladakh	11.06.2024	6.	Haryana Bhawan, New Delhi	21.07.2024
7.	Haryana Bhawan, New Delhi	03.08.2024	8.	PWD, Rest House, Gurugram	28.12.2024
9.	PWD, Rest House, Gurugram	18.01.2025	9.	Surajkund, Faridabad	07.02.2025
10.	Surajkund, Faridabad	23.02.2025	11.	PWD, Rest House, Gurugram	01.03.2025

Report Presented

The Committee presented its 52nd Report for the year 2024-2025 to the House on 26th March, 2025.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

BUSINESS ADVISORY COMMITTEE

(i) The Business Advisory Committee was nominated by the Hon'ble Speaker vide Notification No. HVS-LA/39/2024/57, dated 9th November, 2024.

The Committee held one meeting on 11.11.2024. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member are given below:—

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Harvinder Kalyan, Speaker	1
2.	Shri Nayab Singh, Chief Minister	1
3.	Shri Anil Vij, Energy Minister	Nil
4.	Shri Mahipal Dhanda, Parliamentary Affairs Minister	1
5.	Shri Krishan Kumar, Social Justice and Empowerment Minister	1
6.	i. Shri Bhupinder Singh Hooda, MLA *ii. Smt. Geeta Bhukkal, MLA	Nil 1
7.	Shri Arjun Chautala, MLA	1
Special Invitees		
1.	Dr. Krishan Lal Middha, Deputy Speaker	1
2.	Smt. Savitri Jindal, MLA	1

* Smt. Geeta Bhukkal, MLA was nominated as a Member to serve on the Business Advisory Committee vide Notification No. HVS-LA-39/2024/58, dated 11th November, 2024 for the meeting to be held on 11.09.2024 in place of Shri Bhupinder Singh Hooda, MLA.

REPORT PRESENTED

The following report was presented on the date noted against:-

Sr. No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held on 13.11.2024, 14.11.2024, 18.11.2024 and 19.11.2024 i.e.:- Laying a copy of the Governor's Address on the Table of the House through 'NeVA' portal;	13.11.2024

	Laying a copy of the Election Commission of India Notification issued under section 73 of the Representation of People Act, 1951 on the Table of the House; Obituary References; Questions Hour; Presentation and adoption of First Report of the Business Advisory Committee; Motion under Rule-121; Papers to be laid/re-laid on the table of the House through 'NeVA' portal; General discussion on Governor's Address; Legislative Business; Resumption of General Discussion on Governor's Address and Voting on Motion of Thanks; Presentation, Discussion and Voting on Supplementary Estimates (1 st Instalment) for the year 2024-25; Motion under Rule-15 regarding Non-stop sitting; Motion under Rule-16 regarding adjournment of the Sabha sine-die; The Haryana Appropriation Bill in respect of Supplementary Estimates (1 st Instalment) for the year 2024-25; and Any other Business.	
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(ii) The Business Advisory Committee was nominated by the Hon'ble Speaker on 2nd March, 2025 vide Notification No. HVS-LA/39/2025/5, dated 2nd March, 2025.

The Committee held one meeting on 06.03.2025. The name of the Members of the Committee and the meeting attended by each Member are given below:-

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Harvinder Kalyan, Speaker	1
2.	Shri Nayab Singh, Chief Minister	1
3.	Shri Anil Vij, Energy Minister	1
4.	Shri Mahipal Dhanda, Parliamentary Affairs Minister	1
5.	Shri Krishan Kumar, Social Justice, Empowerment, SCs & BCs Welfare and Antyodaya (SEWA) Minister	1

6.	Shri Bhupinder Singh Hooda, MLA	1
7.	Smt. Geeta Bhukkal, MLA	1
Special Invitees:		
1.	Dr. Krishan Lal Middha, Deputy Speaker	1
2.	Smt. Savitri Jindal, MLA	1
3.	Shri Arjun Chautala, MLA	1

REPORT PRESENTED

The following reports was presented on the date noted against:-

Sr. No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Haryana Vidhan Sabha held on 07.03.2025, 10.03.2025, 11.03.2025, 12.03.2025 (1st & 2nd Sittings), 13.03.2025, 17.03.2025, 18.03.2025, 19.03.2025, 20.03.2025, 26.03.2025, 27.03.2025 and 28.03.2025 i.e.:- Laying a copy of the Governor's Address on the Table of the House through 'NeVA' portal; Obituary References; Presentation and adoption of First Report of the Business Advisory Committee; Papers to be laid/re-laid on the Table of the House through 'NeVA' portal; Question Hour; Zero Hour; General discussion on Governor's Address. Resumption of General Discussion on Governor's Address; Presentation, Discussion and Voting on Demands for Supplementary Grants for the year 2024-2025; Voting on Motion of Thanks on Governor's Address; Presentation of Budget Estimates for the year 2025-2026; General Discussion on Budget Estimates for the year 2025-2026; Presentation of Reports of the Assembly Committee;	07.03.2025

	Resumption of General Discussion on Budget Estimates for the year 2025-2026; The Haryana Appropriation Bill in respect of Supplementary Estimates (2nd Installment) for the year 2024-2025; Recess to consider the Demands for Grants by Departmentally Related Standing Committee; Reply by the Finance Minister on Budget Estimates for the year 2025-2026 and Voting on Demands for Grants for the year 2025-2026; Private Members Business, if any; Motion under Rule-15 regarding Non-stop sitting; Motion under Rule-16 regarding adjournment of the Sabha sine-die; Motion under Rule-121; The Haryana Appropriation Bill in respect of Budget Estimates for the year 2025-2026; Legislative Business; and Any other Business.	
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RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on the 29th March, 2024 and notified in the Gazette vide Notification **No. SHS/Committees/2024-2025/21, dated the 29th March, 2024.**

Sr. No.	Name of the Members	
1.	Shri Gian Chand Gupta, Hon'ble Speaker	Ex- Officio Chairperson
2.	Shri Bhupinder Singh Hooda, MLA	Member
3.	Shri Dushyant Chautala, MLA	Member
4.	Smt. Kiran Choudhry, MLA	Member
5.	Smt. Geeta Bhukkal, MLA	Member
6.	Shri Abhay Singh Chautala, MLA	Member
7.	Shri Ghanshyam Dass Arora, MLA	Member
8.	Shri Sudhir Kumar Singla, MLA	Member

The Committee has not held any meeting during the period under review.

After the General Election and constitution of the 15th Vidhan Sabha, the Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker for the remaining period of the year 2024-2025 on the 23rd November, 2024 and notified in the Gazette vide Notification No. SHS/15th HVS Committees/2024-2025/66, dated the 23rd November, 2024: -

Sr. No.	Name of the Members	
1.	Shri Harvinder Kalyan, Hon'ble Speaker	Ex- Officio Chairperson
2.	Shri Bhupinder Singh Hooda, MLA	Member
3.	Dr. Raghuvir Singh Kadian, MLA	Member
4.	Smt. Geeta Bhukkal, MLA	Member
5.	Shri Ghanshyam Dass Arora, MLA	Member
6.	Smt Savitri Jindal, MLA	Member
7.	Smt. Krishna Gahlawat, MLA	Member
8.	Shri Arjun Chautala, MLA	Member

The Committee has not held any meeting during the period under review.

**REVIEW FOR THE YEAR 2024-25 OF THE
COMMITTEE OF PRIVILEGES**

The Committee of Privileges consisting of Ten members was nominated by the Hon'ble Speaker on 23rd November, 2024 under Rule 286 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly. Shri Mool Chand Sharma, M.L.A was nominated as Chairperson of the Committee by the Hon'ble Speaker.

The Committee of Privileges held 01 Meeting during the period under review. During this period no report was presented by the Committee.

Names of the Members and number of Meetings attended by each of them are as follows:-

Sr. No.	Name of Member	Designation	Number of meetings attended
1.	Shri. Mool Chand Sharma, MLA	Chairperson	01
2.	Smt. Geeta Bhukkal, MLA	Member	01
3.	Shri. Akram Khan, MLA	Member	01
4.	Smt. Savitri Jindal, MLA	Member	01
5.	Shri Tejpal Tanwar, MLA	Member	01
6.	Shri Parmod Kumar Vij, MLA	Member	01
7.	Shri Balwan Singh Doulatpuria, MLA	Member	Nil
8.	Shri Randhir Panihar, MLA	Member	01
9.	Shri Yoginder Singh Rana, MLA	Member	01
10.	Shri Adiya Devilal, MLA	Member	01

MEETING HELD AND BUSINESS TRANSACTED

Sr. No.	Date of Meeting	Members Present	Business Transacted
	04.12.2024	9	Welcome address was delivered and scope & functions of the Committee of Privileges was discussed.

**Review of the House Committee
(2024-2025)**

1. The House Committee of Haryana Vidhan Sabha consisting of Five Members were nominated by the Hon'ble Speaker on dated 29th March, 2024 for the year 2024-2025 vide notification No. S.H.S/Committee/2024-25/21 dated 29th March, 2024.

Hon'ble Deputy Speaker was Ex-Officio Chairperson of the Committee.

Detail of the Members and number of Meetings attended by them is as under:

(Period 01.04.2024 to 12.09.2024)

Sr. No.	Name Of Member	Meeting Attended
1.	Shri Ranbir Gangwa, Hon'ble Deputy Speaker Ex-Officio Chairperson	4
2.	Shri Harvinder Kalyan, MLA	5
3.	Shri Aftab Ahmed, MLA	1
4.	Shri Ram Kumar Gautam, MLA	4
5.	Shri Randhir Singh Gollen, MLA	3

MEETING HELD AND BUSINESS TRANSACTED

Details showing the dates of Meeting held, No. of Members present and business transacted in each meeting are as given below: -

Sr. No.	Date of Meeting	Number of Member Present	Business Transacted
1.	06.06.2024	04	1. स्वागत भाषण और समिति के दायरे में कार्य के संबंध में चर्चा। 2. विधायक फ्लैट्स आवंटन के संबंध में विभिन्न सदस्यों से प्राप्त अनुरोधों पर विचार विमर्श।
2	28.06.2024	02	Consideration of request received from various Members regarding allotment of MLAs' Flats and various works of MLA's Hostel and MLA's Flats
3.	03.07.2024	05	विधायक फ्लैट्स में चल रहे विकास कार्यों पर चर्चा।
4.	18.07.2024	03	विधायक हॉस्टल में चल रहे विकास कार्यों के बारे में समीक्षा एवं विचार विमर्श।
5.	23.07.2024	03	विधायक हॉस्टल में चल रहे विकास कार्यों के बारे में समीक्षा एवं विचार विमर्श।

2. The House Committee for the remaining period of the year 2024-2025 consisting of Five Members were nominated by the Hon'ble Speaker on dated 29th October, 2024 vide notification No. Hostel/HC/1/2024-25/49 dated 30th October, 2024.

Hon'ble Deputy Speaker was Ex-Officio Chairperson of the Committee.

Detail of the Members and number of Meetings attended by them is as under: -

(Remaining Period 30.10.2024 to 31.03.2025)

Sr. No.	Name Of Member	Meeting Attended
1.	Dr. Krishan Lal Middha, Hon'ble Deputy Speaker Ex-Officio Chairperson	4
2.	Shri Ghanshyam Dass, MLA	2
3.	Shri Bhagwan Dass, MLA	2
4.	Smt. Renu Bala, MLA	4
5.	Shri Chander Parkash, MLA	2

MEETING HELD AND BUSINESS TRANSACTED

Details showing the dates of Meeting held, No. of Members present and business transacted in each meeting are as given below: -

Sr. No.	Date of Meeting	Number of Member Present	Business Transacted
1.	05.11.2024	04	1. स्वागत भाषण और समिति के दायरे में कार्य के संबंध में चर्चा। 2. विधायक फ्लैट्स आवंटन के संबंध में विभिन्न सदस्यों से प्राप्त अनुरोधों पर विचार विमर्श।
2	03.12.2024	05	विधायक फ्लैट्स के संबंध में प्राप्त अनुरोधों पर विचार विमर्श।
3.	31.12.2024	02	(i) Consideration of request received from various Members regarding allotment of MLAs' Flats/Motor Garage/Servant Quarter.

			(ii) Consideration of request received from Sh. Indu Raj Narwal, MLA regarding refund of penalty amount and Rao Dan Singh, Ex-MLA regarding penalty amount to be converted into normal rent. (ii) Consideration of request received from Smt. Savitri Jindal, MLA and Mohd. Isrial, MLA for changing Flat with Mutual consent.
4.	05.02.2025	03	विधायक फ्लैट्स और मोटर गैराज आवंटन के संबंध में विभिन्न सदस्यों से प्राप्त अनुरोधों पर विचार विमर्श।

COMMITTEE ON PETITIONS

The Committee consisting of the Nine Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker vide notification No. HSH/Committees/2024-25/21 dated 29th March, 2024 & notification No. HSH/15th HVS Committees/2024-25/66 dated 23rd November, 2024 to serve on the Committee on Petitions of the Haryana Vidhan Sabha for the year 2024-25, under Rule 268 of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

Sh. Ghanshyam Dass Arora, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 38 meetings during the period for the year 2024-25.

The names of the members and number of meetings attended by each of them are shown in the following table: -

Sr. No.	Name of the Member	Number of meetings attended during the said period 29.03.2024 to 20.08.2024
1.	Shri Ghanshyam Dass, MLA	16
2.	Shri Jagbir Singh Malik, MLA	16
3.	Smt. Geeta Bhukkal, MLA	17
4.	Smt. Shakuntla Khatak, MLA	15
5.	Shri Leela Ram, MLA	16
6.	Shri Om Parkash Yadav, MLA	07
7.	Shri Laxman Singh Yadav, MLA	12
8.	Shri Ram Niwas, MLA	08
9.	Shri Sombir Sangwan, MLA	00
Special Invitees		
*1.	Shri Anoop Dhanak, MLA	10

*Vide Notification No. HVS/Petition/1/2024-25/29 dated 13th June, 2024. The Hon'ble Speaker has been pleased to nominate Shri Anoop Dhanak to serve on the Committee on Petitions as a Special Invitee for the remaining period of the year 2024-25.

The names of the members and number of meetings attended by each of them are shown in the following table: -

Sr. No.	Name of the Member	Number of meetings attended during the said period 23.11.24 to 25.02.25
1.	Shri Ghanshyam Dass, MLA	13
2.	Smt. Geeta Bhukkal, MLA	14
3.	Smt. Shakuntla Khatak, MLA	10
4.	Shri Bhagwan Dass, MLA	05
5.	Shri Tejpal Tanwar, MLA	08
6.	Shri Harinder Singh, MLA	11
7.	Shri Manmohan Bhadana, MLA	03
8	Shri Balram Dangi, MLA	14
9	Shri Vikas Saharan, MLA	13
Special Invitees		
*1.	Shri Jassi Petwar, MLA	06
*2.	Shri Chander Parkash, MLA	08

*Vide Notification No. HVS/Petition/1/2024-25/69 dated 18th December, 2024. The Hon'ble Speaker has been pleased to nominate Shri Jassi Petwar, MLA & Shri Chander Parkash, MLA to serve on the Committee on Petitions as a Special Invitee for the remaining period of the year 2024-25.

**REVIEW OF THE COMMITTEE ON PETITIONS
FOR THE YEAR 2024-25**

Meetings held & business transacted.

The details showing the dates and meeting held, the number of the Members Present and business transacted at each meeting are given below:-

Sr. No.	Date of meeting	No of Member present	Business Transacted
1.	09.04.2024	7	Welcome address/Scope and functions of the Committee and Consideration of pending petitions/representations
2.	16.04.2024	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
3.	23.04.2024	4	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
4.	30.04.2024	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
5.	07.05.2024	3	Consideration of petitions/representations received by the Committee.
6.	14.05.2024	0	No quorum
7.	28.05.2024	7	Consideration of petitions/representations received by the Committee.
8.	05.06.2024	6	Consideration of petitions/representations received by the Committee.
9.	11.06.2024	6	Consideration of petitions/representations received by the Committee.
10.	18.06.2024	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
11.	25.06.2024	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
12.	29.06.2024 (Delhi)	2	No quorum
13.	01.07.2024	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.

14.	09.07.2024	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
15.	17.07.2024	5	Consideration of petitions/representations received by the Committee.
16.	23.07.2024	7	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
17.	30.07.2024	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
18.	06.08.2024	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
19.	10.08.2024 (Delhi)	3	Consideration of various petitions/representations received by the Committee.
20.	13.08.2024	5	Consideration of various petitions/representations received by the Committee.
21.	20.08.2024	8	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
22.	03.12.2024	9	Welcome address/Scope and functions of the Committee
23.	10.12.2024	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
24.	14.12.2024 (Gurugram)	5	Consideration of various petitions/representations received by the Committee.
25.	17.12.2024	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
26.	24.12.2024	7	Consideration of various petitions/representations received by the Committee.
27.	01.01.2025	4	Consideration of various petitions/representations received by the Committee.
28.	07.01.2025	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.

29.	14.01.2025	7	Consideration of various petitions/representations received by the Committee.
30.	18.01.2025 (Hisar)	5	Consideration of petitions/representations received by the Committee.
31.	21.01.2025	9	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.
32.	28.01.2025	7	Consideration of petitions/representations received by the Committee.
33.	01.02.2025 (Shimla)	2	No quorum
34.	04.02.2025	7	Consideration of petitions/representations received by the Committee.
35.	08.02.2025 (New Delhi)	4	Consideration of petitions/representations received by the Committee.
36.	11.02.2025	6	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various Petitions by the public.
37.	18.02.2025	4	Consideration of petitions/representations received by the Committee.
38.	25.02.2025	5	The Committee orally examined the departmental representatives with regard to redressed of grievances as raised in the various petitions by the public.

Review for the year 2024-25

The Committee on Local Bodies and Panchayati Raj Institutions for the year 2024-2025 consisting of nine Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on 29th March, 2024 vide Notification No. S.H.S./2024-2025/21, dated 29th March, 2024.

Sh. Om Prakash Yadav, MLA was appointed as Chairperson of the Committee by the Hon'ble Speaker.

The name of Members of the Committee and number of meetings attended by each of them out of the total number of 23 meetings held during the period under review i.e., for the year 2024-2025 till October, 2024 are given below:—

Sr. No.	Name of the Member	Number of Meetings Attended	
1.	Shri Om Prakash Yadav, M.L.A.	Chairperson	07
2.	Shri Ghanshyam Saraf, M.L.A.	Member	10
3.	Shri Jagdish Nayar, M.L.A.	Member	00
4.	Shri Bishan Lal Saini, M.L.A.	Member	19
5.	Shri Ram Kumar Gautam, M.L.A.	Member	18
6.	Shri Neeraj Sharma, M.L.A.	Member	05
7.	Shri Surender Panwar, M.L.A.	Member	04
8.	Shri Ram Karan, M.L.A.	Member	10
9.	Shri Rakesh Daultabad, M.L.A.	Member	00
10.	** Shri Ramniwas, M.L.A.	Member	08
11.	** Shri Mohan Lal Badoli, M.L.A.	Spl. Invitee	00

*Shri Ramniwas, M.L.A., was nominated as Member of the Committee w.e.f. 06th June, 2024 for the remaining period of the year 2024-25 vide Notification No. HVS/LB&PRIC-1/2024-2025/27 dated 06th June, 2024.

**Shri Mohan Lal Badoli, M.L.A., was nominated as Special Invitee of the Committee w.e.f. 08th July, 2024 for the remaining period of the year 2024-25 vide Notification No. HVS/LB&PRIC-1/2024-2025/36, dated 08th July, 2024.

Reports Examined

The Committee scrutinized the Annual Audit Report on Municipal Corporation, Gurugram for the year 2019-20, Audited by the Director, Local Audit Department, Haryana, Annual Audit Report on Municipal Corporation, Manesar for the year 2020-21, Audited by the Director, Local Audit Department, Haryana, Annual Audit Report on Municipal Corporation, Faridabad for the year 2019-20 related to 19th report Part-I-of the Committee for the year 2023-24 and Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2016-17, Audited by the Director, Local (Audit) Department, Haryana.

The Committee examined the Annual Audit Report on Municipal Corporation, Gurugram for the year 2019-20, Audited by the Director, Local Audit Department, Haryana, Annual Audit Report on Municipal Corporation, Manesar for the year 2020-21, Audited by the Director, Local Audit Department, Haryana, Annual Audit Report on Municipal Corporation, Faridabad for the year 2019-20 related to 19th report Part-I-of the Committee for the year 2023-24 and Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2016-17, Audited by the Director, Local (Audit) Department, Haryana.

Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table: -

Sr. No.	Date of Meetings	Number of Members/ Special invitee Present	Business Transacted
1.	08.04.2024	05	Welcome Address and general discussion regarding Local Bodies and Panchayati Raj Institutions general functioning of the Committee and following selected reports for the year 2024-25.
2.	15.04.2024	04	Discussion with the Commissioner & Secretary to Government, Haryana, Urban Local Bodies Department of the Committee regarding general functioning and following selected reports: - (i) Annotated replies to the paras related to the Urban Local Bodies Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies & Panchayati Raj Institutions for the year 2016-17 and 2017-18), audited by the Director Local (Audit) Haryana;

			(ii) Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies (ULBs)& Panchayati Raj Institutions (PRIs) for the year 2015-16.; (iii) Comptroller and Audit General of India performance Audit of Efficacy of Implementation of 74th Constitutional Amendment Act, audited by the Principal Accountant General (Audit) Haryana. (iv) Regarding supply of replies to pending paras to 19th Report of the Committee on Local Bodies & Panchayati Raj Institutions, Haryana Vidhan Sabha for the year 2023-24. Discussion with the Commissioner & Secretary to Government, Haryana, Development & Panchayats Department of the Committee regarding general functioning and following selected reports: - (i) Annotated replies to the paras related to the Development & Panchayats Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies (ULBs)& Panchayati Raj Institutions (PRIs) for the year 2016-17 and 2017-18), audited by the Director Local (Audit) Haryana; (ii) Regarding supply of replies to pending paras to 19th Report of the Committee on Local Bodies & Panchayati Raj Institutions, Haryana Vidhan Sabha for the year 2023-24.
3.	22.04.2024	05	The Committee scrutinized the replies to the paras related to the Urban Local Bodies Department of Annual Audit Report on the Account of Municipal Corporation, Gurugram for the year 2019-20, audited by the Director Local (Audit) Haryana.
4.	29.04.2024	05	Oral examination of the Commissioner & Secretary to Government, Haryana Urban Local Bodies Department, Haryana in respect of replies to the annotated paras related to the Urban Local Bodies Department of Annual Audit Report on the Account of Municipal Corporation, Gurugram for the year 2019-20), audited by the Director Local (Audit), Haryana.
5.	03.05.2024 Gurugram	02	For want of quorum, no business could be transacted.

6.	06.05.2024	02	For want of quorum, no business could be transacted.
7.	17.05.2024 New Delhi	01	For want of quorum, no business could be transacted.
8.	03.06.2024	04	Condolence Regulation, no business could be transacted.
9.	10.06.2024	07	The Committee scrutinized the replies to the paras Development & Panchayats Department of 18 th report (Part-III) of the Committee for the year 2022-23, related to Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2015-16, (Part-II (A) Gram Panchayat (Appendix- I to R)) , audited by the Director, Local (Audit), Haryana.
10.	19.06.2024 Gurugram	04	The Committee scrutinized the replies to the paras Development & Panchayats Department of 18 th report (Part-III) of the Committee for the year 2022-23, related to Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2015-16, (Part-II (A) Gram Panchayat (Appendix- I to R)) , audited by the Director, Local (Audit), Haryana.
11.	21.06.2024 Gangtok (Sikkim)	03	The Committee discussion with the Secretary, Sikkim Legislative Assembly at Gangtok.
12.	22.06.2024 Gangtok (Sikkim)	03	The Committee scrutinized the replies to the paras Development & Panchayats Department of 18 th report (Part-III) of the Committee for the year 2022-23, related to Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2015-16, (Part-II (A) Gram Panchayat (Appendix- I to R)) , audited by the Director, Local (Audit), Haryana.
13.	24.06.2024 Darjeeling (West Bengal)	02	For want of quorum, no business could be transacted.

14.	26.06.2024 Gurugram	02	For want of quorum, no business could be transacted.
15.	01.07.2024	03	The Committee scrutinized the replies to the paras Development & Panchayats Department of 18 th report (Part-III) of the Committee for the year 2022-23, related to Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2015-16, (Part-II (A) Gram Panchayat (Appendix- I to R)) , audited by the Director, Local (Audit), Haryana.
16.	08.07.2024	03	The Committee scrutinized the replies to the paras Development & Panchayats Department of 18 th report (Part-III) of the Committee for the year 2022-23, related to Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2015-16, (Part-II (A) Gram Panchayat (Appendix- I to R)) , audited by the Director, Local (Audit), Haryana.
17.	12.07.2024 New Delhi	02	For want of quorum, no business could be transacted.
18.	15.07.2024	04	The Committee scrutinized the replies to the paras Development & Panchayats Department of 18 th report (Part-III) of the Committee for the year 2022-23, related to Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2015-16, (Part-II (A) Gram Panchayat (Appendix- I to R)) , audited by the Director, Local (Audit), Haryana.
19.	22.07.2024	04	Condolence Regulation, no business could be transacted.
20.	29.07.2024	02	For want of quorum, no business could be transacted.
21.	05.08.2024	05	Oral examination of the Commissioner & Secretary to Government, Haryana Urban Local Bodies Department, Haryana in respect of replies to the pending paras related to 19 th Report (Part-1) of the Committee for the year 2023-24, Annual Audit Report on the Account of Municipal Corporations Faridabad for the year 2019-20), audited by the Director Local (Audit) Haryana.

22.	12.08.2024	06	Postponement of oral Examination on request Memo No. DULB/BA-1/2024/2329 dated 12.08.2024 of the Commissioner & Secretary to Government, Haryana Development & Panchayats Department, Haryana and the Committee scrutinized the replies received to the paras related to the Urban Local Bodies Department, Haryana from Annual Audit Report on the Account of Municipal Corporation, Sonipat for the year 2020-21), audited by the Director Local (Audit), Haryana.
23.	20.08.2024	05	The Committee scrutinized the replies to the paras Development & Panchayats Department of 18 th report (Part-IV) of the Committee for the year 2022-23 related to Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2015-16, (Part-II (B) Panchayat Samiti and Part-II(C) Zila Parishad) , audited by the Director, Local (Audit), Haryana.

After the General Election and on constitution of the fifteenth Assembly on dated 05th October, 2024, a motion was passed by the Haryana Vidhan Sabha in its sitting held on 13th November, 2024 authorizing the Hon'ble Speaker to constitute the Committee on Local Bodies and Panchayati Raj Institutions for the remaining period of the year 2024-2025 by nominating the Members and appointing the Chairperson of the Committee.

The Committee on Local Bodies and Panchayati Raj Institutions for the remaining period of the year 2024-25 consisting of nine Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on 23rd November, 2024 vide Notification No. S.H.S./15th HVS Committee/2024-2025/66, dated 23rd November, 2024.

Dr. Krishan Lal Middha, Deputy Speaker was appointed as Chairperson of the Committee by the Hon'ble Speaker.

The name of Members of the Committee and number of meetings attended by each of them out of the total number of **19** meetings held during the remaining period under review i.e., for the year 2024-2025 till 10.03.25 are given below: -

Sr. No.	Name of Member	Number of Meetings Attended	
1.	Dr. Krishan Lal Middha, Deputy Speaker	Chairperson	13
2.	Shri Ghanshyam Saraf, M.L.A.	Member	07
3.	Shri Devender Chaturbhuj Attri, M.L.A.	Member	08
4.	Shri Jagmohan Anand, M.L.A.	Member	09

5.	Shri Mukesh Sharma, M.L.A.	Member	06
6.	Shri Randhir Panihar, M.L.A.	Member	12
7.	Shri Gokul Setia, M.L.A.	Member	05
8.	Mohammad Israil, M.L.A.	Member	17
9.	Aditya Devilal, M.L.A.	Member	09
10.	**Shri Bharat Singh Beniwal, M.L.A.	Spl. Invitee	03
11.	**Shri Balwan Singh Daulatpuria, M.L.A.	Spl. Invitee	04
12.	**Smt. Shakuntla Khatak, M.L.A.	Spl. Invitee	06

*Shri Bharat Singh Beniwal, M.L.A., Shri Balwan Singh Daulatpuria, M.L.A. and Smt. Shakuntla Khatak, M.L.A. were nominated by the Hon'ble Speaker as Special Invitees to serve on the Committee w.e.f. 17th December, 2024 for the remaining period of the year 2024-25, vide Notification No. HVS/LB&PRIC/1/2024-25/70, dated 23rd November, 2024.

Reports Examined

The Committee examined/scrutinized the Annual Audit Reports on Municipal Corporation, Gurugram for the year 2019-20 and Municipal Corporation, Manesar for the year 2020-21, Audited by the Director, Local Audit Department, Haryana, Annual Audit Reports on Municipal Corporation, Gurugram for the year 2019-20, 19th report Part-I-of the Committee for the year 2023-24 related to Municipal Corporation Faridabad for the year 2019-20, Annual Audit Report on the accounts of Local Bodies Department for the year 2016-17, Audited by the Director, Local (Audit) Department, Haryana, and Municipal Corporation, Manesar for the year 2020-21, Audited by the Director, Local Audit Department, Haryana and 18th report Part-III- of the Committee for the year 2022-23 related to Development & Panchayats Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2015-16, (Part-II (A) Gram Panchayat (Appendix-I to R), audited by the Director, Local (Audit), Haryana and 19th Report of the Committee on Local Bodies & Panchayati Raj Institutions, Haryana Vidhan Sabha for the year 2023-24.

Annual Audit Reports on Municipal Corporation, Gurugram for the year 2019-20, 19th report Part-I-of the Committee for the year 2023-24 related to Municipal Corporation, Faridabad for the year 2019-20, Annual Audit Report on the accounts of Local Bodies department for the year 2016-17, Audited by the Director, Local (Audit) Department, Haryana, and Municipal Corporation, Manesar for the year 2020-21, Audited by the Director, Local Audit Department, Haryana and 18th report Part-III- of the Committee for the year 2022-23 related to Development & Panchayats Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2015-16, (Part-II (A) Gram Panchayat (Appendix-I to R), audited by the Director, Local (Audit), Haryana and 19th Report of the Committee on Local Bodies & Panchayati Raj Institutions, Haryana Vidhan Sabha for the year 2023-24.

Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table: -

Sr. No.	Date of Meetings	Number of Members/ Special invitee Present	Business Transacted
1.	04.12.2024	09	Welcome Address and general discussion regarding Local Bodies and Panchayati Raj Institutions remaining period for the year 2024-25, general functioning of the Committee and following selected reports: 1. Municipal Corporations: - Faridabad, Gurugram, Manesar, 2. Municipal Councils- Bahadurgarh, Bhiwani, Mandi Dabwali, Fatehabad, Gohana, Jind, Narwana 3. Municipal Committees: - Hathin, Uchana, Palwal 4. Zila Parishad: - Hisar, Jind, Kaithal, Palwal and Sirsa.
2.	09.12.2024	05	The Committee scrutinized the replies to the paras related to the Urban Local Bodies Department of Annual Audit Report on the Account of Municipal Corporation, Manesar for the year 2020-21, audited by the Director Local (Audit), Haryana.
3.	16.12.2024	06	Discussion with the Commissioner & Secretary to Government, Haryana, Urban Local Bodies Department of the Committee regarding general functioning of the Committee and following selected reports: 1. Municipal Corporations: - Faridabad, Gurugram, Manesar, 2. Municipal Councils- Bahadurgarh, Bhiwani, Mandi Dabwali, Fatehabad, Gohana, Jind, Narwana 3. Municipal Committees: - Hathin, Uchana, Palwal by the Committee meeting held on 04.12.2024 and (i) Annotated replies to the paras related to the Urban Local Bodies Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies (ULBs) & Panchayati Raj Institutions (PRIs) for the year 2015-16 to 2019-20), audited by the Director Local (Audit), Haryana;

			(ii) Comptroller and Audit General of India performance Audit of Efficacy of Implementation of 74th Constitutional Amendment Act, audited by the Principal Accountant General (Audit), Haryana; (iii) Regarding supply of replies to pending paras to 19th Report of the Committee on Local Bodies & Panchayati Raj Institutions, Haryana Vidhan Sabha for the year 2023-24.
4.	21.12.2024 New Delhi	08	The Committee Condolence Regulation of Choudhary Omprakash Chautala, Former Chief Minister of Haryana, no business could be transacted.
5.	30.12.2024	05	The Committee Condolence Regulation of Dr. Manmohan Singh, Former Prime Minister of India and Discussion with the Director General, Development & Panchayats Department, Haryana of the Committee regarding general functioning of the Committee and following selected reports: 1. Zila Parishad: - Hisar, Jind, Kaithal, Palwal and Sirsa, by the Committee meeting held on 04.12.2024 and (i) Annotated replies to the paras related to the Urban Local Bodies Department of the Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Urban Local Bodies (ULBs) & Panchayati Raj Institutions (PRIs) for the year 2015-16 to 2019-20), audited by the Director Local (Audit), Haryana; (ii) Regarding supply of replies to pending paras to 19th Report of the Committee on Local Bodies & Panchayati Raj Institutions, Haryana Vidhan Sabha for the year 2023-24.
6.	04.01.2025 New Delhi	04	The Committee scrutinized the replies to the paras related to the Urban Local Bodies Department of Annual Audit Report on the Account of Municipal Corporations Manesar for the year 2020-21, audited by the Director Local (Audit) Haryana and the Committee chalked out the study tour programme which was to be undertaken by the Committee w.e.f. 04.01.2025 to 11.01.2025 to the State of Madhya Pradesh.

7.	06.01.2025 Bhopal (MP)	03	The Committee discussion with the Sister Committee/Principal Secretary/Secretary, Madhya Pradesh Legislative Assembly, Bhopal.
8.	08.01.2025 Indore (MP)	03	The Committee scrutinized the replies to the paras related to the Urban Local Bodies Department of Annual Audit Report on the Account of Municipal Corporation, Manesar for the year 2020-21, audited by the Director Local (Audit), Haryana and Minor changing tour programme State of Madhaya Pradesh by the Committee.
9.	09.01.2025 Ujjain (MP)	02	For want of quorum, no business could be transacted.
10.	16.01.2025	08	The Committee scrutinized the replies to the paras related to the Urban Local Bodies Department of Annual Audit Report on the Account of Municipal Corporation, Manesar for the year 2020-21, audited by the Director Local (Audit), Haryana.
11.	20.01.2025	06	The Committee partly scrutinized the annotated replies of the Annual Audit Report for the year 2016-17 of Urban Local Bodies Department on the Accounts of Urban Local Bodies (ULBs) & Panchayati Raj Institutions (PRIs), audited by the Director Local (Audit), Haryana.
12.	27.01.2025	05	The Committee partly scrutinized the annotated replies of the Annual Audit Report for the year 2016-17 of Urban Local Bodies Department on the Accounts of Urban Local Bodies (ULBs) & Panchayati Raj Institutions (PRIs), audited by the Director Local (Audit), Haryana.
13.	03.02.2025	06	Oral examination of the Commissioner & Secretary to Government, Haryana Urban Local Bodies Department, Haryana in respect of replies to the annotated paras related to the Urban Local Bodies Department of Annual Audit Report on the Account of Municipal Corporation, Manesar for the year 2020-21, audited by the Director Local (Audit), Haryana.
14.	09.02.2025 New Delhi	04	The Committee partly scrutinized the annotated replies of the Annual Audit Report for the year 2016-17 of Urban Local Bodies Department on the Accounts of Urban Local Bodies (ULBs) & Panchayati Raj Institutions (PRIs), audited by the Director Local (Audit), Haryana.

15.	11.02.2025 Panaji (Goa)	03	The Committee discussion with the Committee Officer, Goa Legislative Assembly, Panaji.
16.	12.02.2025 Ponda Spice Garden (Goa)	03	The Committee partly scrutinized the annotated replies of the Annual Audit Report for the year 2016-17 of Urban Local Bodies Department on the Accounts of Urban Local Bodies (ULBs) & Panchayati Raj Institutions (PRIs), audited by the Director Local (Audit), Haryana.
17.	24.02.2025	01	For want of quorum, no business could be transacted.
18.	03.03.2025	07	The Committee partly drafting of the 20 th report of the Committee for the year 2024-25 and the Committee partly scrutinized the annotated replies of the Annual Audit Report for the year 2016-17 of Urban Local Bodies Department on the Accounts of Urban Local Bodies (ULBs) & Panchayati Raj Institutions (PRIs), audited by the Director, Local (Audit), Haryana.
19.	10.03.2025	07	The Committee partly drafting and Finalization of the 20 th report of the Committee for the year 2024-25

The Committee held its own meetings at places of outside Chandigarh as details given below: -

Sr. No.	Dates of meeting	Places of meeting
1	03.05.2024	Gurugram
2	17.05.2024	New Delhi
3	19.06.2024	Gurugram
4	21.06.2024	Gangtok (Sikkim)
5	22.06.2024	Gangtok (Sikkim)
6	24.06.2024	Darzaling (West Bangal)
7	26.06.2024	Gurugram
8	12.07.2024	New Delhi
9	21.12.2024	New Delhi
10	04.01.2025	New Delhi
11	06.01.2025	Bhopal (Madhya Pradesh)
12	08.01.2025	Indore (Madhya Pradesh)

13	09.01.2025	Ujjain (Madhya Pradesh)
14	09.02.2025	New Delhi
15	11.02.2025	Panaji (Goa)
16	12.02.2025	Ponda Spice Garden (South Goa)

REPORTS PRESENTED

The Committee presented its 20th Report on the account of Annual Audit Report on Municipal Corporation, Gurugram for the year 2019-20, Annual Audit Report on Municipal Corporation, Manesar for the year 12/2020 to 03/2021, and Annual Audit Report of the Local Audit Department, Haryana on the Accounts of Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2016-17, Audited by the Director, Local (Audit) Department, Haryana.

PROCEEDINGS

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**SUBJECT COMMITTEE ON PUBLIC HEALTH,
IRRIGATION, POWER AND PUBLIC WORKS (BUILDINGS & ROADS)**

The Subject Committee on Public Health, Irrigation, Power and Public Works (Buildings & Roads) for the year 2024-2025 consisting of Chairperson/Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha under Rule 274 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly on the 29th March, 2024. Shri Deepak Mangla, MLA was appointed as the Chairperson of the Subject Committee by the Speaker.

The Committee held 17 meetings (at Chandigarh and outside Chandigarh).

The name of Members and number of meetings attended by each of them are shown in the following table:—

(Period from 01.04.2024 to 12.09.2024)

Sr. No.	Name of Members	Numbers of Meetings attended	
1.	Shri Deepak Mangla, M.L.A.	Chairperson	12
2.	Mohd. Ilyas, M.L.A.	Member	09
3.	Shri Vinod Bhayana, M.L.A.	Member	14
4.	Shri Lila Ram, M.L.A.	Member	15
5.	Shri Dharam Singh Chhoker, M.L.A.	Member	00
6.	Dr. Krishan Lal Middha, M.L.A.	Member	09
7.	Shri Praveen Dagar, M.L.A.	Member	13
8.	Ch. Mamman Khan, M.L.A.	Member	05
9.	Shri Shamsher Singh Gogi, M.L.A.	Member	11

Meetings held and Business transacted

The details showing dates of meetings held, the number of members present and the business transacted in each meeting are given in the following table: —

Sr. No.	Date of Meetings	Number of Members Present	Business Transacted
1	2	3	4
1.	09.04.2024	06	The Joint Secretary, Haryana Vidhan Sabha welcomed the Chairperson & Members of the Subject Committee and explained the scope and functions of the Committee.

1.	24.04.2024	05	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Public Works (Buildings & Roads) Department in respect of pending questionnaire of the 11 th report for the financial year 2023-24.
2.	01.05.2024	03	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Irrigation & Water Resources Department.
3.	08.05.2024	05	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2022-23 for improvement in Irrigation & Water Resources Department.
4.	28.05.2024	05	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Public Health Engineering Department.
5.	05.06.2024	05	The Committee orally examined the Additional Chief Secretary to Government, Haryana Public Health Engineering Department in respect of pending questionnaire of the 11 th Report for the financial year 2023-24.
6.	11.06.2024	07	The Committee postponed the oral examination of the Additional Chief Secretary to Government, Haryana, Power Department and The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2022-23 for improvement in Power Department.
7.	19.06.2024	06	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Energy Department in respect of pending questionnaire of the 11 th Report for the financial year 2023-24.
8.	25.06.2024	05	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Irrigation & Water Resources Department.

9.	03.07.2024	06	The Committee orally examined the Commissioner & Secretary to Government, Haryana, Irrigation & Water Resources Department in respect of pending questionnaire of the 11 th Report for the financial year 2023-24.
10.	09.07.2024	06	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Public Health Engineering Department.
11.	17.07.2024	05	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Public Works (Buildings & Roads) Department.
12.	23.07.2024	07	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Power Department.
13.	30.07.2024	07	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Public Works (Buildings & Roads) Department.
14.	06.08.2024	06	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Irrigation & Water Resources Department.
15.	13.08.2024	04	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Power Department.
16.	20.08.2024	01	The Members and Officer present awaited till 12.45 PM but there was no quorum. Hence, no business could be transacted.

**SUBJECT COMMITTEE ON PUBLIC HEALTH,
IRRIGATION, POWER AND PUBLIC WORKS (BUILDINGS & ROADS)**

The Subject Committee on Public Health, Irrigation, Power and Public Works (Buildings & Roads) for the remaining period of the year 2024-2025 consisting of Chairperson/Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha under Rule 274 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly on the 23rd November, 2024. Shri Laxman Singh Yadav, MLA was appointed as the Chairperson of the Subject Committee by the Speaker.

The Committee held **16** meetings (at Chandigarh and outside Chandigarh).

The name of Members and number of meetings attended by each of them are shown in the following table:—

(Period from 23.11.2024 to 31.03.2025)

Sr. No.	Name of Members	Numbers of Meetings attended	
1.	Shri Laxman Singh Yadav, MLA	Chairperson	15
2.	Shri Bharat Singh Beniwal, MLA	Member	13
3.	Shri Balwan Singh Daulatpuria, MLA	Member	11
4.	Shri Mamman Khan, MLA	Member	06
5.	Shri Shishpal Keharwala, MLA	Member	14
6.	Shri Kapoor Singh, MLA	Member	07
7.	Shri Satish Kumar Phagna, MLA	Member	12
8.	Shri Rajbir Fartiya, MLA	Member	02
9.	Shri Rajesh Joon, MLA	Member	05
10.	*Shri Ashok Kumar Arora, MLA	Special Invitee	06
11.	*Shri Ghanshyam Das, MLA	Special Invitee	04
12.	*Shri Mukesh Sharma, MLA	Special Invitee	02

*** Shri Ashok Kumar Arora, MLA, Shri Ghanshyam Das, MLA and Shri Mukesh Sharma, MLA were nominated as Special Invitees to serve on the Subject Committee on Public Health, Irrigation, Power and Public Works (Buildings & Roads) by the Hon'ble Speaker w.e.f. 17.12.2024 vide notification No. PHIP&PW (B&R) C-1/2024-2025/72, dated 18.12.2024 for the remaining period of the year 2024-25.**

Meetings held and Business transacted

The details showing dates of meetings held, the number of members present and the business transacted in each meeting are given in the following table:—

Sr. No.	Date of Meetings	Number of Members Present	Business Transacted
1	2	3	4
1.	04.12.2024	08	The Joint Secretary, Haryana Vidhan Sabha welcomed the Chairperson & Members of the Subject Committee and explained the scope and functions of the Committee.
2.	11.12.2024	07	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Public Works (Buildings & Roads) Department in respect Demand No.17 supplementary Estimates (First Instalment) made by the department for the year 2024-25.
3.	18.12.2024	07	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Power Department in respect of pending questionnaire of the 11 th Report for the financial year 2023-24.
4.	02.01.2025	08	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Public Health Engineering Department in respect of pending questionnaire of the 11 th Report for the financial year 2023-2024.
5.	07.01.2025	09	The Committee framed the questionnaire for improvement in various Department.
6.	15.01.2025	06	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Irrigation & Water Resources Department in respect of pending questionnaire of the 11 th Report for the financial year 2023-2024.
7.	22.01.2025	07	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Public Works (Buildings & Roads) Department.
8.	27.01.2025 New Delhi	06	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Public Health Engineering Department.

9.	29.01.2025 Goa	06	The Committee discussed with the Secretary and other Senior Officers of the Goa Legislative Assembly on the matters of common interest of both the States.
10.	30.01.2025 Madgaon (Goa)	06	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Public Works (Buildings & Roads) Department.
11.	05.02.2025	03	The Members and Officer present awaited till 01.45 PM but there was no quorum. Hence, no business could be transacted.
12.	13.02.2025	04	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Public Health Engineering Department.
13.	19.02.2025	05	The Committee scrutinized the replies to the pending questionnaire as contained in its 11 th Report for financial year 2023-24 for improvement in Irrigation & Water Resources Department.
14.	22.02.2025	06	The Committee drafting of 12 th Report for the year 2024-2025.
15.	25.02.2025	03	The Members and Officer present awaited till 03.15 PM but there was no quorum. Hence, no business could be transacted.
16.	05.03.2025	06	The Committee finalized of 12 th Report for the year 2024-2025.

The Committee held 33 meetings (at Chandigarh and outside Chandigarh).

Report presented

The Subject Committee presented the 12th Report for the year 2024-2025 to the House on 26.03.2025.

Proceedings

A record of the proceedings of the Subject Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Review of the Year 2024-2025

The Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services.

The Hon'ble Speaker, Haryana Vidhan Sabha has been pleased to nominate the following Members to serve on the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the year 2024-2025 under Rule 279-A of the amended Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly vide Notification No.SHS/Committees/2024-2025/21 dated 29th March,2024

Sr. No.	Name of the Members	Number of the meetings attended
1.	Shri Devender Singh Babli, MLA	8
2.	Shri Jagdish Nayar, MLA	0
3.	Smt. Naina Singh Chautala, MLA	0
4.	Smt. Nirmal Rani, MLA	18
5.	Shri Laxman Napa, MLA	8
6.	Smt. Renu Bala, MLA	9
7.	Smt. Shalley, MLA	10
8.	Shri Shishpal Singh, MLA	6
9.	Shri Nayan Pal Rawat, MLA	0

Meetings held & business transacted.

The details showing the dates of meetings held the number of Members present and business transacted at each meeting are given below: -

Sr. No.	Date of meetings	No. of Members present	Business Transacted
1	10.04.2024	4	Welcome address/ Discussion on the Scope and functions of the Committee.
2	18.04.2024	3	The Committee scrutinized the replies received from Education Department.
3	21.4.2024	2	No business transacted due to want of quorum.

4	01.05.24	1	No business transacted due to want of quorum.
5	29.05.24	3	The Committee discussed necessary suggestion of Education Department.
6	05.06.2024	5	The Committee discussed necessary suggestion of Higher Education Department.
7	12.06.2024	4	The Committee examined orally the Additional Chief Secretary to Government of Haryana, Higher Education Department and the Director, Higher Education Department, Haryana and made observations/ recommendations.
8	14.06.2024	1	No business transacted due to want of quorum.
9	19.06.2024	5	The Committee scrutinized the replies received from Education Department.
10	26.06.2024	3	The Committee examined orally the Additional Chief Secretary to Government of Haryana, School Education Department and the Director, School Education Department, Haryana and Director, Elementary Education Department.
11	03.07.2024	6	The Committee scrutinized the replies received from Medical Education and Research Department.
12	10.07.2024	5	The Committee examined orally the Additional Chief Secretary to Government of Haryana, School Education Department and the Director, School Education Department, Haryana and Director, Elementary Education Department.
13	17.07.2024	5	The Committee examined orally the Additional Chief Secretary to Government of Haryana, Medical Education & Research Department and the Director, Medical Education & Research Department, Haryana.
14	24.07.2024	4	The Committee examined orally the Additional Chief Secretary to Government of Haryana, Medical Education & Research Department and the Director, Medical Education & Research Department, Haryana.

15	26.07.2024	1(New Delhi)	No business transacted due to want of quorum.
16	30.07.2024	3	The Committee scrutinized the replies received from School Education Department.
17	07.08.2024	2	No business transacted due to want of quorum.
18	14.08.2024	0	No business transacted due to want of quorum.
19	21.08.2024	2	No business transacted due to want of quorum.

Review of the year 2024-2025

The Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services.

The Hon'ble Speaker, Haryana Vidhan Sabha has been pleased to nominate the following Members to serve on the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the year 2024-2025 under Rule 279-A of the amended Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly vide Notification No.SHS /15th HVS Committees/2024-2025/66 dated 23rd November, 2024.

Sr. No.	Name of the Members	Number of the meetings attended
1.	Shri Ram Kumar Kashyap, M.L.A.	14
2.	Shri Indu Raj, M.L.A.	10
3.	Shri Dhanesh Adlakha, M.L.A.	01
4.	Shri Harinder Singh, M.L.A.	13
5.	Smt. Shakti Rani Sharma, M.L.A.	09
6.	Shri Devender Hans, M.L.A.	11
7.	Shri. Jassi Petwar, M.L.A.	13
8.	Shri Mandeep Chatha, M.L.A.	03
9.	Shri Devender Kadyan, M.L.A.	10
*10.	Shri Om Prakash Yadav, M.L.A.	4
*11.	Smt. Shalley Chaudhary, M.L.A.	4
*12.	Shri Balram Dangi, M.L.A.	9

*Vide Notification No.HVS/E&H/1/2024-25/74 Dated Chandigarh, the 19th December, 2024. Hon'ble Speaker has been pleased to nominate Shri Om Prakash Yadav, MLA, Smt. Shalley Chaudhary, MLA and Shri Balram Dangi, MLA as Special Invitees to serve on the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the remaining period of the year 2024-2025.

Meetings held & business transacted.

The details showing the dates of meetings held the number of Members present and business transacted at each meeting are given below: -

Sr. No.	Date of meetings	No. of Members present	Business Transacted
1	04.12.2024	7	Welcome address/ Discussion on the Scope and functions of the Committee. Introductory meeting with the Additional Chief Secretary to Government, Haryana, Health Services Department, Additional Chief Secretary to Government, Haryana, Medical Education and Research Department, the Director Medical Education and Research Department, Haryana, the Director General Health Services the Director General, Aayush Department in respect of scope and functions of the Committee
2	11.12.2024	7	Scrutinized the replies/Recommendations/Observations of the 9th Report of the Committee received from Medical Education & Research Department.
3	18.12.2024	6	Scrutinized the replies/Recommendations/Observations of the 9th Report of the Committee received from School Education Department.
4	24.12.24	6	Scrutinized the replies/Recommendations/Observations of the 9th Report of the Committee received from Medical Education & Research Department
5	30.12.24	8(Jaipur Rajasthan)	The Committee discussed with the Special Secretary of Rajasthan Assembly on common interest of State.
6	31.12.2024	6(Jaisalmer Rajasthan)	The Committee discussed pending Recommendations/ Observations of the Committee regarding Medical Education.
7	1.01.2025	6(INDO PAK BORDER Jaisalmer)	The Committee comparatively discussed the working of Private Schools and Government School of the State.
8	2.01.2025	6(Bikaner) Rajasthan)	The Committee held a discussion on historical background, School Education and Health Services of Rajasthan State. The Committee also remembered glorious history and brave soldiers of Rajasthan State.

9	15.01.2025	8	Oral examination of the Additional Chief Secretary to Government, Haryana, Medical Education and Research Department, the Director Medical Education and Research Department, Haryana in respect of Action Taken Report on the recommendations/ observations of the 9th Report of the Committee
10	22.01.2025	8	i) To discuss about the spot visit/inspection of Aayush University, Kurukshetra, Kurukshetra University, Kurukshetra & meeting with the Additional Chief Secretary, Government of Haryana, Health Services Department, the Additional Chief Secretary, Government of Haryana, Higher Education Department, the Director, Higher Education Department, the Deputy Commissioner, Kurukshetra, the Director General, Health Services Department, the Director General, Aayush Department, Vice-Chancellor, Aayush University, Kurukshetra and Chief Medical Officer, Kurukshetra. ii) Inspection of Aayush University, Kurukshetra by the Committee iii) Inspection of Kurukshetra University, Kurukshetra by the Committee
11	29.01.2025	7	To Scrutinized the replies/Recommendations/ Observations of the 9 th Report of the Committee received from School Education Department.
12	05.02.2025.	7	Oral examination of the Additional Chief Secretary to Government, Haryana, School Education Department, The Director, School Education Department, Haryana and the Director, Elementary Education Department in respect of reply received of Action Taken Report on the recommendations/ observations of the 9th Report of the Committee
13	19.02.2025	6	To Scrutinized the replies received from School Education Department.
14	25.02.2025	5	To scrutinized the replies received from School Education Department.
15	05.03.2025	8	To draft and finalization of the Tenth Report of the Committee

**REVIEW OF THE COMMITTEE ON VIOLATION OF PROTOCOL
NORMS AND CONTEMPTUOUS BEHAVIOR OF
GOVERNMENT OFFICERS WITH MEMBERS OF
HARYANA VIDHAN SABHA
FOR THE YEAR 2024-25**

The Committee on Violation of Protocol norms and Contemptuous behavior of Government Officers with Members of Haryana Vidhan Sabha consisting of Ten members was nominated by the Hon'ble Speaker on 29th March, 2024 under Rule 204 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly continued to function during the period under Review. Shri Anil Vij, M.L.A was nominated as Chairperson of the Committee by the Hon'ble Speaker.

The Committee on Violation of Protocol norms and Contemptuous behavior of Government Officers with Members of Haryana Vidhan Sabha held total number of 01 Meeting during the period under review. During the period no report was presented by the Committee as Assembly was dissolved on 12.09.2024

Names of the Members and number of Meetings attended by each of them are as follows:-

Sr. No.	Name of Member	Designation	Number of Meetings Attended
1.	Shri. Anil Vij, MLA	Chairperson	01
2.	Smt. Kiran Choudhry, MLA	Member	Nil
3.	Smt. Kamles Danda, MLA	Member	01
4.	Shri Bharat Bhushan Batra, MLA	Member	Nil
5.	Shri Parmod Kumar Vij, MLA	Member	Nil
6.	Shri Parveen Dagar, MLA	Member	01
7.	Shri Jogi Ram Sihag, MLA	Member	01
8.	Shri Shamsheer Singh Gogi, MLA	Member	01
9.	Shri Subhash Gangoli, MLA	Member	01
10.	Shri Nayan Pal Rawat, MLA	Member	Nil

MEETING HELD AND BUSINESS TRANSACTED

Sr. No.	Dates of Meeting	Members Present	Business Transacted
1.	16.04.2024	6	इस मीटिंग में समिति के समक्ष सभी विचाराधीन विषय चर्चा के लिए रखे गए जिन पर समिति ने विस्तार से चर्चा की, कुछ चर्चा के बाद समिति ने अनुशंसा की कि अन्य कमेटीज की तरह इस कमेटी के भी रूल्स फ्रेम होने चाहिए और बाईलॉज जल्दी से जल्दी बनाए जाने चाहिए ताकि संबंधित मामलों पर कारवाई की जा सके। कमेटी ने यह भी निर्णय लिया कि कमेटी की मीटिंग्स में ए.जी./एल.आर. के प्रतिनिधि भी उपस्थित होने चाहिए।

**REVIEW OF THE COMMITTEE ON VIOLATION OF PROTOCOL
NORMS AND CONTEMPTUOUS BEHAVIOR OF
GOVERNMENT OFFICERS WITH MEMBERS OF
HARYANA VIDHAN SABHA
FOR THE YEAR 2024-25**

The Committee on Violation of Protocol norms and Contemptuous behavior of Government Officers with Members of Haryana Vidhan Sabha consisting of Ten members was nominated by the Hon'ble Speaker on 23rd November, 2025 under Rule 204 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly continued to function during the period under Review. Shri Vinod Bhayana, M.L.A was nominated as Chairperson of the Committee by the Hon'ble Speaker.

The Committee on Violation of Protocol norms and Contemptuous behavior of Government Officers with Members of Haryana Vidhan Sabha held total number of 06 Meetings during the period under review. During the period no report was presented by the Committee.

Names of the Members and number of Meetings attended by each of them are as follows:-

Sr. No.	Name of Member	Designation	Number of Meetings Attended
1.	Shri. Vinod Bhayana, MLA	Chairperson	05
2.	Smt. Krishna Gahlawat, MLA	Member	04
3.	Shri. Raghubir Tewatia, MLA	Member	06
4.	Shri Anil yadav, MLA	Member	03
5.	Dr. Krishan Kumar, MLA	Member	04
6.	Shri Manmohan Bhadana, MLA	Member	02
7.	Shri Mandeep Chatha, MLA	Member	01
8.	Shri Vinesh, MLA	Member	03
9.	Shri Arjun Chautala, MLA	Member	03
10.	Shri Rajesh Joon, MLA	Member	02

MEETING HELD AND BUSINESS TRANSACTED

Sr. No.	Dates of Meeting	Members Present	Business Transacted
1.	03.12.2024	8	Welcome address was delivered and scope & functions of the Committee on Violation of Protocol norms and Contemptuous behavior of Government Officers with Members of Haryana Vidhan Sabha was discussed.
2.	10.12.2024	7	The Committee discussed the complaint received from Shri Devender Hans, MLA (Gulha), against Shri Rajesh Kalia, SP, Distt. Kaithal.
3.	17.12.2024	3	No quorum
4.	23.12.2024	4	No quorum
5.	20.01.2025	5	The Committee orally examined the Additional Chiff Secretary to government Haryana, Home Department regarding non submission of factual note sought by the Committee in respect of complaint filed by Shri Devender Hans, MLA against Shri Rajesh Kalia, IPS, Superintendent of Police, Kaithal for violation of Protocol Norms.
6.	29.01.2025	6	The Committee discussed about the Complaint dated 04.12.2024 filed by Shri Devender Hans, MLA against Shri Rajesh Kalia, IPS, Superintendent of Police, Kaithal for violation of Protocol Norms and after that the complaint was disposed off.

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